

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
OA 52/2024**

IN THE MATTER OF

Navjot Singh Sidhu & Ors.

...Applicants

Versus

State of Punjab & Ors.

...Respondents

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Place: Delhi
Date: 31.03.2025

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**Reply by way of affidavit of
Tushar Goyal, District Mining
Officer, Rupnagar, Department of
Mines and Geology, Punjab on behalf
of respondents no. 2 & 5 (in
compliance of Order dated
17.03.2025)**

Most respectfully showeth:

I, the above-named deponent, do hereby solemnly declare and affirm as under:

1. That, during hearing dated 17.03.2025, this Hon'ble Tribunal was pleased to note the submission on behalf of respondents no. 1, 2, 4 and 5 that the amendments instituted in the District Survey Report ("**DSR**") had not been placed for public hearing/consultation, prior to the approval granted by SEIAA. Noting the aforesaid position, this Hon'ble Tribunal was further pleased to grant time to the answering respondents to formulate remedial measures that could be instituted to remedy the situation.



2. That the provisions for public consultation are contained within the Enforcement & Monitoring Guidelines of Sand Mining, 2020 ("**2020 Guidelines**") promulgated by the Ministry of Environment, Forests and Climate Change in January 2020. Chapter 4 of the Guidelines deals with identification of possible sand mining sources and preparation of District Survey Report. A true copy of the aforementioned Guidelines has been placed on record as Annexure A 5

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of the petitioner's paper book at page 222. Clause 4.1.1 (a), (o) and (p) of the aforementioned Guidelines read as under:

“4.1 Identification of possible sand mining sources and preparation of District Survey Reports (DSR)

4.1.1 Preparation of District Survey Report.

a) District Survey Report for sand mining shall be prepared before the auction/e-auction/grant of the mining lease/Letter of intent (LoI) by Mining Department or department dealing the mining activity in respective states.

o) Potential site for mining having its impact on the forest protected area, habitation, bridges etc. shall be avoided. For this, a sub-Divisional committee may be formed which after the site visit shall decide its suitability for mining. The list of mining lease after the recommendation of the Committee needs to be defined in the following format give in as Annexure-II. The Sub-Divisional committee after the site visit shall make a recommendation on the site for its suitability of mining and also records the reason for selecting the mining lease in the Patta land. The details regarding cluster and contiguous cluster needs to be provided as in Annexure-III. The details of the transportation need to be provided as in Annexure-IV.

p) **Public consultation-** The Committee of the various stakeholders may be sought on the list of mining lease to be auctioned. The State Government shall give an advertisement in the local and national newspaper for seeking comments of the general public on the list of mining lease included in the DSR. The DSR should be placed in the public domain for at least on month from the date of publication of the advertisement for obtaining comments of the general public. The comments so received shall be placed before the sub-divisional committee for active consideration. The final list of sand mining area (leases to be granted on riverbed & Patta Land/Khatedari land, desiltation location (ponds/lakes/dams), M-Sand Plants (alternate source of sand)) after the public hearing needs to be defined in the final DSR in the format as per Annexure-V. The details regarding cluster and contiguous cluster needs to be provided in Annexure-VI. The Details of the transportation need to be provided in Annexure-VII”

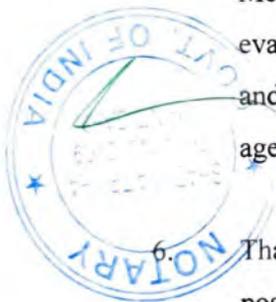
3. That the DSR has been prepared while adhering to the guidelines prescribed in the Sustainable Sand Mining Management Guidelines, 2016 (hereinafter referred to as “**2016 Guidelines**”) and the Enforcement and Monitoring Guidelines for Sand Mining, 2020 (hereinafter referred to as “**the 2020 Guidelines**”). A true copy of the Sustainable Sand Mining Management Guidelines, 2016 has been placed on record as Annexure A 4 of the petitioner's paper book at page 121.



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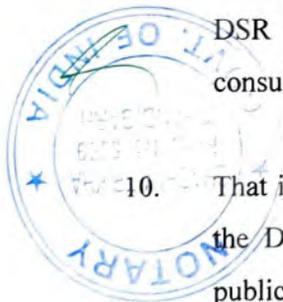
4. That in accordance with the 2020 Guidelines, the office of District Mining Officer, Roopnagar, Department of Mines and Geology invited applications from landowners who wished to have their lands included in the DSR. The invitations were widely published in newspapers, and the public was duly informed about the draft DSR being made available for review.
5. That the State Environmental Impact Assessment Authority, Punjab in its meeting dated 12.04.2022 recommended that since the preparation of DSRs is an elaborate technical and scientific exercise, a NABET accredited consultant may also be associated by the District Committees to guide and assist them in this regard (**Annexure R-1**). Accordingly, for taking technical assistance in preparation of the DSR, an Expression of Interest (EOI) was invited from agencies accredited by the National Accreditation Board of Education and Training (NABET)/Quality Council of India (QCI) as per the Office Memorandum dated 16.03.2010 of the MoEF&CC. After a thorough evaluation process, the work was awarded to RSP Green Development and Laboratories Private Limited, Kolkata, an NABET-accredited agency.
6. That the agency conducted two rounds of surveys, pre-monsoon and post-monsoon, to assess the replenishment rate and identify potential minor mineral sites for mining. The following methodology was used for identifying these sites:
- Satellite imagery from the United States Geological Survey (Sentinel-2 Satellite, Resolution: 10 meters, October 2022) was utilized to identify potential riverbed zones.
 - DGPS field surveys were carried out to determine riverbed depths and potential zones for mining during both pre-monsoon and post-monsoon periods.
 - The Sub-Divisional Committee conducted site visits to finalize deposition zones, which were included in the DSR.



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7. That the Draft District Survey Report was uploaded on the District Rupnagar Web Portal (<https://rupnagar.nic.in>) on 01.09.2022 for a period of one month. To ensure public participation, notifications were published in widely circulated newspapers such as Ajit Punjab, The Tribune, Jagbani, Punjabi Tribune, and others. The public was invited to submit objections and suggestions regarding the draft DSR, either by email or in person at the office of the Executive Engineer, Drainage-cum-Mining Division, Rupnagar (**Annexure R-2**).
8. That on 07.09.2022, a meeting was held by the Additional Deputy Commissioner (General), Rupnagar with all Sub-Divisional Magistrates and Mining Officers via video conference, where the draft DSR was thoroughly discussed. The public comments and objections received during the one-month period were reviewed, and necessary amendments were incorporated into the final DSR.
9. That the District Survey Report (DSR) was prepared in strict adherence to the 2016 Guidelines and 2020 Guidelines. The finalized DSR reflects all necessary amendments based on the public consultations, scientific surveys, and replenishment studies.
10. That in light of the aforementioned facts, it is humbly submitted that the DSR for District Rupnagar has undergone the due process of public hearing and consultation, as prescribed by the 2016 Guidelines and 2020 Guidelines. All objections and suggestions from the public were taken into consideration before the final approval of the DSR.
11. That it is humbly submitted that the DSR for District Rupnagar was initially approved on 27.12.2022. However, during routine review and operations, certain inaccuracies in the data were noted and to correct the record, the Department of Mines & Geology submitted amended DSRs for reconsideration and approval to the State Environmental Impact Assessment Authority, Punjab (SEIAA) on 2 occasions. These received fresh recommendations from the State Expert Appraisal Committee (SEAC), and the amended DSRs were approved on 17.08.2023 and 15.07.2024. True copies of the letters dated



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17.08.2023 and 15.07.2024 are annexed as **Annexure R-3** and **Annexure R-4** respectively.

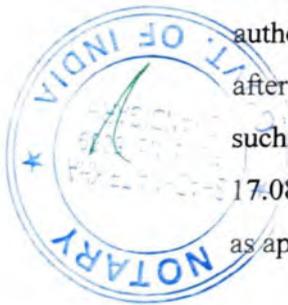
12. That it is respectfully submitted that the amendments made in the District Survey Report (DSR) of District Ropar are minor and primarily clerical in nature. The revisions were necessitated due to observational inconsistencies, typographical errors, and discrepancies found during verification with official records. For instance, changes in Area of Sub-Divisions (Table 1):
- a. The observed total area of sub-divisions was 1356 sq. km, which was corrected to 1367.29 sq. km. This reflects a 0.83% increase, attributed to adjustments based on official records from respective Sub-Divisional Magistrates (SDMs).
 - b. The total river/stream length as per the original DSR was 366.0 km, while the corrected length is 339.08 km. This results in a 7.36% decrease, reflecting precise field survey data and removing overestimations in the earlier report. The amendments neither alter the fundamental structure of the DSR nor introduce any major modifications in its key aspects.



13. The corrections ensure factual accuracy and compliance with authoritative data sources. Therefore, these revisions should not be considered massive but rather necessary refinements to enhance the accuracy and reliability of the DSR.

14. That it is pertinent to mention that the amendments carried out in the approved DSR were with regard to some calculation and clerical mistakes. The list of changes made in the approved DSR is attached at **Annexure R-5**. From the perusal of the changes made in the approved DSR, it is evident that it did not involve any change in the list of mining sites, and hence it was not kept in public domain for one month. That it is pertinent to note that there is no pleading of any specific prejudice alleged by a party, as a result of the non-placement of the DSR amendments in the public domain, and that applicants have also not demonstrated any specific harm suffered.

15. That to remedy the above situation, in accordance with order dated 17.03.2025 passed by this Hon'ble Tribunal, the Department of Mines & Geology, Ropar has submitted the amendments, approved vide letters dated 17.08.2023 and 15.07.2024 in the DSR in the public domain vide letter no. 1288 dated 27.3.2025. To ensure public participation, notifications were published in widely circulated newspapers such as Ajit Punjab, The Tribune, Jagbani, Punjabi Tribune, and others. A true copy of letter no. 1288 dated 27.03.2025 is annexed as **Annexure R-6**. True copies of the newspaper publications are annexed as **Annexure R-7**.
16. The DSR would be placed in the public domain for at least one month from the date of publication of the advertisement for obtaining comments of the general public. The comments so received shall be placed before the sub-divisional committee for active consideration. It is ensured that the comments received from the public would be incorporated in the DSR after the approval from the competent authority i.e. State Environment Impact Assessment Authority, Punjab after due deliberation and in the light of 2016 & 2020 Guidelines. Till such time period, the amendments approved vide letters dated 17.08.2023 and 15.07.2024 shall not be operationalized, and the DSR as approved vide letter dated 27.12.2022 shall continue.
17. That it is further pertinent to place on record of the Hon'ble Tribunal that no mining leases have been granted on the basis of the amendments approved vide letters dated 17.08.2023 and 15.07.2024, and therefore no prejudice shall be caused to any party.
18. That in the view of above-mentioned facts, the answering deponent is filing an additional affidavit for kind perusal of this Hon'ble Tribunal and the same may kindly be taken on record.
19. It is, therefore, respectfully prayed that in view of the above submissions, the instant original application may kindly be dismissed with costs being devoid of any merit and substance, in the interest of justice.



A handwritten signature in blue ink, appearing to be the initials 'AL'.

Place: *CU*
Date: *31/3/25*

Tushar Goyal
DEPONENT

(Tushar Goyal)
District Mining Officer,
Rupnagar, Department of Mines
and Geology, Punjab

Verification

Verified that the contents of para nos. 1 to 19 of the reply of my above affidavit are true and correct to my knowledge and as per information derived from the official record. No part of it is false and nothing relevant has been concealed or mis-stated therein.

Place: *CU*
Date: *31/3/25*

Tushar Goyal
DEPONENT
(Tushar Goyal)
District Mining Officer, Rupnagar,
Department of Mines and Geology, Punjab

Certified to be a true and correct copy of the original as shown to me by the deponent / executor who explained the contents to me and who seemed particular to ensure that the same be correctly transcribed.

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ATTESTED AND IDENTIFIED

SHADHNA TRIKHA
NOTARY, Chandigarh
31/3/25

Tushar Goyal
31/3/25

Item No. 204.08: Judgement of Hon'ble Supreme Court of India in Civil appeal No. 3661-3662/2020 in continuation of Hon'ble NGT orders dated 14.10.2020 regarding District Survey Report.

Background and salient features of the matter are as under:

SEIAA was apprised in its 194th meeting held on 29.11.2021 that various representations have been received from various mining contractors on 24.11.2021, seeking relief from SEIAA in light of the order of Hon'ble Supreme Court of India dated 10.11.2021 (passed in Civil Appeal no. 3661-3662/2020 titled the State of Bihar and Others Vs. Pawan Kumar & Ors. against the directions issued by the Tribunal vide judgement and order dated 14.10.2020).

After deliberations, it was decided that a copy of the Hon'ble Supreme Court order be sent to State Geologist and Chief Engineer Mines for information and necessary action. It was also decided that a detailed note be prepared regarding this matter which should be included as an Agenda Item in the next meeting of SEIAA.

In compliance with the aforesaid decision, the following actions have been taken:

- (i) A copy of the Hon'ble Supreme Court order has been sent vide email dated 07.12.2021 to State Geologist and Chief Engineer Mines for information and necessary action.
- (ii) A detailed note in the matter has been prepared and attached as Annexure-3 of the agenda.

1.0 Deliberation during 195th meeting of SEIAA held on 14.12.2021

The matter was considered by SEIAA in its 195th meeting held on 14.12.2021. SEIAA perused the brief of the various orders of Hon'ble NGT passed on 14.10.2020, 04.11.2020, 26.02.2021 and order of Supreme Court of India passed on 10.11.2021.

SEIAA noted that since many months have already elapsed since the orders of the Hon'ble NGT in October, 2020 and this important aspect is to be reviewed by Hon'ble NGT, by the Secretary, MoEF&CC as also by the Chief Secretary Punjab, it is imperative that the Sub-Divisional Committees consisting of the Sub-Divisional Magistrate, officers from Irrigation Department, State Pollution Control Board or Committee, Forest Department and Geological or mining officer may be immediately constituted in all Districts in which sand mining is either presently being carried out or is proposed to be undertaken.

The Committees need to be directed by the Government to prepare the DSRs in accordance with the SSMG 2016 and EMSGM 2020 guidelines of the MoEF&CC and asked to submit the DSRs to SEAC for evaluation within 6 weeks. Since this is an elaborate technical and scientific exercise, it is recommended that an NABT accredited consultant may also be associated by the District Committees to guide and assist them in this regard.

After detailed deliberation, SEIAA decided that detailed agenda note be prepared for the review meeting to be conducted under the Chairmanship of worthy Chief Secretary, Punjab in compliance of orders issued by NGT on 26.02.2021 in O.A. No. 360/2015 and be placed in the next meeting of SEIAA scheduled on 28.12.2021.

In compliance with the aforesaid decision, detailed agenda note has been prepared for the review meeting to be conducted under the Chairmanship of worthy Chief Secretary, Punjab in compliance of orders issued by NGT on 26.02.2021 in O.A. No. 360/2015 and a copy of the same has been annexed as **Annexure-3** of the agenda for kind perusal please.

2.0 Deliberation during 196th meeting of SEIAA held on 28.12.2021.

SEIAA was apprised as above. SEIAA perused the agenda prepared for review meeting to be conducted under the Chairmanship of Chief Secretary, Punjab in compliance of the order issued by the NGT on 26.02.2021 in OA No. 360/2015 and observed the salient features of the same as under:

- (i) SEIAA will not be able to consider cases for issuing any fresh Environmental Clearances (ECs) till the DSRs of the concerned Districts are duly prepared and approved as per directions of the Hon'ble Supreme Court and Hon'ble NGT.
- (ii) Periodic inspections conducted till date by the 5-member committee headed and coordinated by SEIAA reveal that most of the conditions of the Environmental Clearance have not been complied with.
- (iii) The provisions/stipulations of the Sustainable Sand Mining Guidelines (SSMG), 2016, as also of the Enforcement and Monitoring Guidelines for Sand Mining (EMGSM), 2020, of the MoEF&CC are not being followed at all by any of the stakeholders.
- (iv) Large scale commercial sand mining is being carried out under the head of "desilting" for which no prior EC has been obtained.
- (v) District Level Task Forces which were required to be constituted for monitoring of mining activities as per NGT orders have not commenced working so far.
- (vi) Interaction and coordination between the various departments needs to be improved.

After deliberations, SEIAA decided as under:

- (i) A point-wise brief Agenda be prepared for the review meeting to be conducted under the Chairmanship of Chief Secretary, Punjab keeping in view the aforesaid observations. A background note covering the important issues in each Agenda item may be attached with the agenda.

- (ii) Requisite action be taken immediately regarding violation of the terms and conditions of the Environmental Clearance by the sand mining contractor as and when reports from the Inspection Committee constituted by the NGT are received.

In compliance with the aforesaid decision, the following actions have been taken:

- (i) Brief Agenda has been prepared for the review meeting to be conducted under the Chairmanship of Chief Secretary, Punjab keeping in view the aforesaid observations which is annexed as Annexure-A of agenda. A background note covering the important issues in each Agenda item has also been prepared and is attached as Annexure- B of the agenda.
- (ii) Show cause notices u/s 5 are being issued to M/s Rakesh Kumar Chaudhary for revocation of Environmental Clearances granted for mining of minor minerals (sand) from the mining sites located at village Dayapur, Suryawal and Nangran, District Ropar.

Further, as per the decision of Inspection Committee taken in its 5th meeting held on 05.01.2022, all the Inspection reports and proceedings of the meetings held by the Committee up to date, have been received through email on 02.02.2022, which are enclosed herewith as per the index attached as **Annexure-C** of the agenda for kind perusal please.

3.0 Deliberations during 200th meeting of SEIAA held on 08.02.2022.

SEIAA perused the Annexure-A, B, C attached with the agenda and observed as under:

- (i) Inspection Committee has forwarded the brief agenda (Annexure-A) along with detailed background note (Annexure-B) for the review meeting to be conducted under the Chairmanship of Chief Secretary, Punjab containing six agenda items as under:
 - Item No 1.0: Preparation of District Survey Reports (DSRs) for mining of minor minerals.
 - Item No 2.0: Periodic inspections conducted by 5-Member Committee headed and coordinated by State Environment Impact Assessment Authority (SEIAA).
 - Item No 3.0 Adherence to the SSMG and EMGSM Guidelines of the MoEF&CC.
 - Item No 4.0 Requirement of Environment Clearance (EC) for "Desilting" sites.
 - Item No 5.0: Constitution of District Level Task Force for monitoring of mining activities.
 - Item No. 6.0: Interactions for effective enforcement.

SEIAA observed that all the agenda items have been well drafted, all the important issues have been addressed and requisite actions required to be taken in compliance of the order dated 26.02.2021 issued by Hon'ble NGT on 26.02.2021 in OA No. 360/2015 and Others titled National Green Tribunal Bar Association Vs. Virender Singh and Others have been enlisted.

- (ii) SEIAA observed that in compliance of the NGT order dated 26.02.2021, periodic inspections have been conducted by the Inspection Committee constituted by the

Hon'ble NGT in District Ropar. Inspection Committee in its 5th meeting held on 05.01.2022 decided as under:

- a) All mining operations being carried out at the Desilting sites are required to be stopped immediately and not to be permitted till the environmental clearances are obtained under the provision of EIA notification, 14.09.2006. The other directions of Hon'ble NGT in this regard are also required to be implemented by all concerned agencies and departments.
- b) All the Inspection reports and proceedings of the meetings held by the Committee up to date be sent to SEIAA and copy to Chief Secretary, Punjab for information and taking further necessary action at their end.

SEIAA has received all Inspection reports (6 no.) and proceedings of the meetings (5 no.) of Committee constituted by the Hon'ble NGT on 02.02.2022 which are annexed as Annexure-C of the Agenda of the present meeting. SEIAA perused all the said reports and proceedings and concluded as under:

- (a) From the perusal of visit report of mining site of Village Dayapur, Nangran, Surewal, Tehsil Nangal, District Ropar, it was observed that the mining activities have been carried out beyond the permissible depth as well as beyond the boundaries of the mining site. The contactor has violated most of the conditions of the Environmental Clearance granted to him and has operated the sites without adhering to the provisions/stipulations of the Sustainable Sand Mining Guidelines (SSMG), 2016 and Enforcement and Monitoring Guidelines for Sand Mining (EMGSM), 2020 of the MoEF&CC. The site inspections indicated that mining has been carried out without requisite control/monitoring by the concerned State agencies.
- (b) From the perusal of visit report of mining site of Village Bhallan and Plassi, Tehsil Nangal, District Ropar, it was observed that these mining sites were not in operation on date of visits.
- (c) From the perusal of the visit report of desilting site of Bari Haveli, Ropar, it was observed that large-scale commercial sand mining was in progress for which no prior EC had been obtained and environment aspects have been ignored.

After detailed deliberations, SEIAA decided as under:

- (i) Brief agenda (Annexure-A) along with detailed background note (Annexure-B) and all the reports of the Inspection Committee be sent to the Chief Secretary, Punjab through Principal Secretary Environment via e-office file in continuation of the previous e-office file on the subject.
- (ii) All the Inspection reports of the Committee be forwarded to the Chief Engineer, Mining with a copy to the Secretary-cum-Director, Mines & Geology with a request to take

necessary action to ensure compliance of the conditions of Environmental Clearance granted to the contractor and enforce the stipulation as envisaged in the Sustainable Sand Mining Guidelines (SSMG), 2016 and Enforcement and Monitoring Guidelines for Sand Mining (EMGSM), 2020 of the MoEF&CC in whole state of Punjab as it is apprehended that sand mining is being carried out in other parts of the Punjab without adhering to the conditions stipulated in the EC's and with similar violations as those which have been observed in Ropar District.

- (iii) Show cause notices to issue direction u/s 5 of the Environmental (Protection) Act, 1986 to stop sand /gravel mining activities being carried out under the classification of "Desilting" in the State of Punjab be issued to the Chief Engineer, Mining and to Sh Rakesh Kumar Choudhary, Mining Contractor.
- (iv) Show cause notice to initiate action u/s 5 of the Environment (Protection) Act, 1986 for revocation of environmental clearance granted for mining of minor minerals (Sand/ Gravel) in the revenue estates of Villages Dayapur, Nangran and Surewal, Tehsil Nangal, Distt. Ropar along with other action be issued to the mining contractor namely Sh Rakesh Kumar Choudhary.
- (v) In compliance of the directions of the Hon'ble NGT in para 28 of its order dated 26.02.2021, the site visit reports and action taken thereon be uploaded on the website of SEIAA.

In compliance with the aforesaid decision, the following actions have been taken:

- (i) Brief agenda (Annexure-A) along with detailed background note (Annexure-B) and all the reports of the Inspection Committee has been sent through e-office file on 19.02.2022 to the Member Secretary, SEIAA for forwarding the same to Chief Secretary, Punjab through proper channel. Meeting was fixed on 07.03.2019 which was postponed due to certain administrative reason. The file was again put up through e-office file on 17.03.2022 for seeking fresh date for conducting the meeting under the Chairmanship of Chief Secretary, Punjab. The file is pending at the level of PSSSTE.
- (ii) All the Inspection reports of the Committee (Annexure-2 to Annexure-7) has been forwarded vide letter no 5080-81 dated 17.02.2022 to the Chief Engineer, Mining and a copy to the Secretary-cum-Director, Mines & Geology with a request to take necessary action in the matter.
- (iii) Show cause notices u/s 5 of the Environmental (Protection) Act, 1986 has been issued to the Chief Engineer, Mining vide letter no 5067 dated 17.02.2022 to stop sand /gravel mining activities being carried out under the classification of "Desilting" in the State of Punjab.
- (iv) Show cause notices u/s 5 of the Environmental (Protection) Act, 1986 has been issued to Sh Rakesh Kumar Choudhary, Mining Contractor vide letter no 5068 dated 17.02.2022 to stop

sand /gravel mining activities being carried out under the classification of “Desilting” at Mining Site of Bari Haveli, Ropar till the grant of Environmental Clearance under EIA Notification dated 14.09.2006 to such mining sites.

- (v) Show cause notices u/s 5 of the Environmental (Protection) Act, 1986 has been issued to Sh Rakesh Kumar Choudhary, Mining Contractor vide letter no 5070-71 dated 17.02.2022, vide letter no 5072-73 dated 17.02.2022 and vide letter no 5074-75 dated 17.02.2022 respectively for revocation of environmental clearance granted for mining of minor minerals (Sand/ Gravel) in the revenue estates of Villages Dayapur, Nangran and Surewal, Tehsil Nangal, Distt. Ropar.
- (vi) The site visit reports and action taken thereon has been uploaded on the web page of SEIAA maintained on the website of DECC on 22.02.2022.

Further, Chief Engineer, Mining and Sh. Rakesh Kumar Chaudhary, Contractor Mining has submitted their reply to the Show Cause notice which is annexed as Annexure A, B, C and D respectively.

4.0 Deliberations during 203rd meeting of SEIAA held on 29.03.2022.

The matter was considered by SEIAA in its 203rd meeting held on 29.03.2022. SEIAA was apprised that in compliance with the decision taken by SEIAA in its 202nd meeting held on 16.03.2022, a copy of the reply submitted by Chief Engineer, Drainage-cum-Mining and Geology, Water Resources Department vide letter no. 1222 dated 14.03.2022 has already been forwarded vide email dated 24.03.2022 to the Inspection Committee constituted by the NGT with a request to send their comments on the reply. Accordingly, Inspection Committee has scheduled its meeting on 01.04.2022.

SEIAA perused the reply submitted by Sh. Rakesh Kumar Chaudhary, Contractor and observed that the reply is incomplete and unsatisfactory. After deliberations, SEIAA decided as under:

- (i) Comments of the Inspection Committee as and when received, be placed in the forthcoming meeting of SEIAA so that further necessary action in the matter can be taken.
- (ii) Sh. Rakesh Kumar Chaudhary, Contractor be given an opportunity of personal hearing on 12.04.2022 at 3:30 pm before the Chairman SEIAA with a direction to submit complete replies along with the documentary proofs to the show cause notice failing which proposed actions mentioned in the show cause notice will be taken.

In compliance with the decision mentioned at (i), it is submitted that the Inspection Committee (Constituted in compliance of NGT order dated 26-02-2021 in OA No 360 of 2015) has conducted its 7th meeting held on 01.04.2022 and the proceeding of the said meeting has been recorded as under:

“Reference has been received from SEIAA in which the reply submitted by the Chief Engineer Drainage cum Mining vide letter dated 14.03.2022 in response to the show-cause notice issued by SEIAA to stop mining activities being carried out under the classification of ‘Desilting’ in the State of Punjab was considered. Chief Engineer in his reply to the notice has stated that desilting sites have been allotted to mining contractors as per the Punjab Sand Mining Policy, 2018 and further stated that desilting activities are exempted from obtaining EC as per MoEF Notification dated 15.01.2016. This issue has been examined and the Committee did not find any merits in the reply. The committee, therefore, reiterates the position and findings given in its earlier Inspection reports.”

In compliance with the decision mentioned at (ii), Sh. Rakesh Kumar Chaudhary, Contractor, and his consultant has been asked vide letter no 35 dated 07.04.2022 to appear before the Chairman, SEIAA in the 204th meeting of SEIAA to be held on 12.04.2022 (Tuesday) at 3:00 pm in Conference Hall no. 1 (Room No 311), 2nd Floor, MGSIPA Complex, Sector-26, Chandigarh and present their revised reply/plan to the show cause notice failing which proposed actions mentioned in the show cause notice will be taken without giving any further opportunity.

5.0 Deliberations during the 204th meeting of SEIAA held on 12.04.2022.

SEIAA perused the comments send by the Inspection Committee and observed that Committee has found no merit in the reply submitted by the Chief Engineer, Mining. SEIAA also perused the reply submitted by Chief Engineer Mining and was of the same opinion as the 5- member NGT Committee. After deliberations, SEIAA decided that Chief Engineer, Mining 1 & 2 be given an opportunity of personal hearing on **26.04.2022 at 3:00 pm** before the Chairman SEIAA with a direction to submit a complete reply along with the documentary proofs to the show cause notice failing which proposed actions mentioned in the show cause notice will be taken.

Further, Sh. Sachin Chaudhary, duly authorized by Sh. Rakesh Chaudhary, Contractor Mining has appeared on 12.04.2022 at 3:00 PM before the SEIAA along with his Environmental Consultant and presented the pointwise reply to the observations of show cause notice. Representative of Project Proponent stated that the non-compliance of some of the EC conditions was primarily on account of the Covid pandemic and assured full compliance of EC conditions in future. He, therefore, requested that the Environmental Clearances granted to the Mining sites located in the Revenue Estates of Village Dayapur, Nangran, and Surewal, Tehsil Nangal & District Ropar should not be revoked. SEIAA perused the replies submitted by the project proponent and was not satisfied with the same. SEIAA also observed that Environmental Consultant has not yet submitted the proposed Remediation plan and Natural and Community Resource Augmentation Plan with respect to the violations made by the Contractor. The Environmental Consultant sought 30 days' time to submit the same.

After deliberations, SEIAA decided to accept the request of the project proponent and asked the Environmental Consultant to submit the remediation plan and Natural & Community Resource Augmentation Plan within 30 days failing which proposed action as mentioned in the show-cause notice shall be taken without giving any further opportunity. SEIAA also directed that till a final decision is taken regarding revoking the EC's/ approval of Remediation Plan, no mining or extraction activities shall be carried out in the mining sites allotted to the contractor in the Revenue Estates of Village Dayapur, Nangran, and Surewal, Tehsil Nangal, District Ropar.

Meeting ended with a vote of thanks to the Chair.

Published in Ajit Punjab, The Tribune Punjab Chandigarh, Jagbani Chandigarh, Punjabi Tribune Punjab, Chandigarh.

PUBLIC NOTICE
GOVERNMENT OF PUNJAB
DEPARTMENT OF MINES & GEOLOGY

As per instructions of the Punjab Government, Mining Department, Punjab, the District Administration has prepared Draft District Survey Report (Preliminary Survey) of District Ropar 2022 as per Sustainable Sand Management (SSMG), 2016 and Enforcement and Monitoring Guidelines for Sand Mining, 2020 issued by MOEF & CC and as per various instruction/orders passed by Hon'ble Supreme Court of India, Hon'ble Punjab and Haryana High Court and Hon'ble National Green Tribunal and uploaded on Public Domain/District Ropar website (<https://rupnagar.nic.in/>) on dated 01.09.. In this regard, a press note was also issued in the newspapers on 07.09.2022 for taking suggestions and objections from the general public. After completion of Post Monsoon Survey, the final Draft DSR was uploaded on the website of District Ropar (<https://rupnagar.nic.in/>) on 11.11.2022. Final District Survey Report of District Rupnagar is available on District Ropar website (<https://rupnagar.nic.in/>).

-Sd-
Executive Engineer -Cum-
District Mining Officer,
Drainage-Cum-Mining and Geology
Division,
Ropar.

DPR/NA/12/13225/2022/19440

True Copy

**STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY PUNJAB**

Ministry of Environment, Forest & Climate Change, Government of India

O/o Directorate of Environment & Climate Change

MGSIPA Complex, Sector 26,

Chandigarh-160019

seiaapb2017@gmail.com

No. SEIAA/MS/2023/ 1086

Registered/E-Mail

Date: 17/08/2023

To

The Deputy Commissioner,
Rupnagar

Subject: Regarding approval of District Survey Report

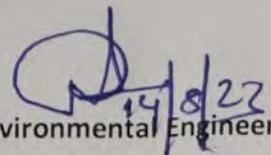
It is intimated that the DSR of Rupnagar District was originally approved by SEIAA vide its letter No. SEIAA/MS/2022/1318 dated 27.12.2022. Subsequently, Mining Department informed vide their letter dated 05.06.2023 that there were calculation / callibration errors and other mistakes in the approved DSR and submitted an amended DSR of Rupnagar District for consideration and approval to SEIAA.

SEIAA observed that it had granted approval to the earlier DSR on the basis of its technical appraisal and recommendation from SEAC. However, the large number of corrections / changes which were now being sought by the Mining Department would alter all the important parameters of the DSR including core information like extent and location of deposits / replenishment rates, Levels, Mineable reserves etc. SEIAA therefore decided to refer the amended DSR to SEAC for its re-appraisal due to change in the important parameters and basic data of the DSR. Thereafter, the amended DSR was sent back to SEAC for its re-appraisal vide SEIAA letter No. SEIAA/MS/2023/822 dated 23.06.2023 as per discussion.

Member Secretary SEAC vide his letter No. SEAC/MS/2023/884 dated 24.07.2023 recommended approval of the amended DSR. The amended DSR was considered by SEIAA in its 256th meeting held on 25.07.2023. After careful examination and keeping in view the recommendations made by SEAC, the amended DSR of Rupnagar District was approved by the Authority subject to the conditions stipulated by SEIAA vide its letter No. SEIAA/MS/2022/1318 dated 27.12.2022 and further relevant advisories / amendments thereto.

As such, the DSR as approved by the SEIAA is also enclosed herewith for ready reference.

This is for information and necessary action in the matter.

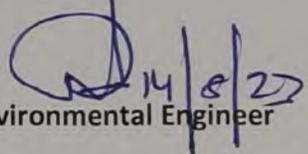

14/8/23
Environmental Engineer
o/c

Endst 1087

Dated: 17/08/2023

A copy of the above is forwarded to the Chief Engineer, Department of Water Resources (Mines & Geology), Punjab for information and necessary action. It is requested to ensure the following:

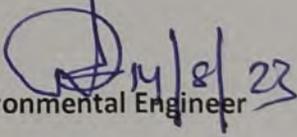
1. Mining Plans for river beds sites should be prepared by the Registered Qualified Person (RQP) and approved by the mining department taking into consideration that prevalent replenishment rates and guidelines issued by MoEF&CC from time to time.
2. Bench-marks used in the DSRs for establishing levels be protected and it be ensured that their integrity is not compromised.
3. Annual proposal be submitted by the Mining Department in the month of October/November each year along with justification thereof for updating the mining sites to be included as an addendum to the respective DSRs.


Environmental Engineer

Endst 1088

Dated: 17/08/2023

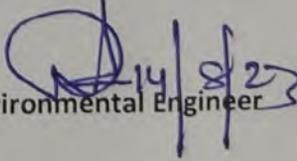
A copy of the above is forwarded to the Member Secretary, State Expert Appraisal Committee, Punjab for information, please.


Environmental Engineer

Endst 1089

Dated: 17/08/2023

A copy of the above is forwarded to the Principal Secretary, Department of Water Resources, Punjab for information, please.


Environmental Engineer



STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY

PUNJAB

Ministry of Environment, Forest & Climate Change, Government of India
PBTI Complex, Knowledge City, Sector-81,
Mohall-140306
seiaapb2017@gmail.com

DRA

No. SEIAA/MS/2024/671

Registered/E-Mail

Date: 15/07/24 16/07

To

The Deputy Commissioner,
Ropar.

DRO Affidavits /
Certificate to be
taken APC(4)

Subject: Regarding approval of District Survey Report (DSR) of District Roopnagar.

It is intimated that the Mining Department vide its vide memo No. 488/MS/E-
file no.690147 dated 31.05.2024 has requested for granting approval of 2nd amendment
District Survey Report (DSR) of District Roopnagar.

Accordingly, the matter regarding approval of DSR of Ropar was placed in 292nd
meeting of SEAC held on 06.06.2024 and 296th meeting of SEAC held on 01.07.2024, wherein
the SEAC recommended the case to SEIAA to approve the amendment in DSR of District
Roopnagar.

The matter was considered by SEIAA in its 301st meeting held on 09.07.2024.
After careful examination and keeping in view the recommendations made by SEAC, the
amended DSR of Rupnagar District as submitted by Mining Department during the meeting
was approved by the Authority subject to the conditions stipulated by SEIAA vide its letter No.
SEIAA/MS/2022/1318 dated 27.12.2022 & letter no. 1086 dated 17.08.2023 and further
relevant advisories / amendments thereto as issued by SEIAA from time to time and additional
condition that Mining Department shall also comply with the orders of the Hon'ble Punjab
and Haryana High Court and other relevant judicial directions, if any.

As such, the amendment in DSR as approved by the SEIAA is also enclosed
herewith for ready reference.

This is for information and necessary action in the matter.

DA/As above

Environmental Engineer

Dated: 15/07/24

Endst 672

A copy of the above is forwarded to the Chief Engineer, Department of Water
Resources (Mines & Geology), Punjab for information and necessary action. It is requested to
ensure the following:

1. Mining Plans for river beds sites should be prepared by the Registered Qualified Person (RQP) and approved by the mining department taking into consideration that prevalent replenishment rates and guidelines issued by MoEF&CC from time to time.
2. Bench-marks used in the DSRs for establishing levels be protected and it be ensured that their integrity is not compromised.
3. Annual proposal be submitted by the Mining Department in the month of October/November each year along with justification thereof for updating the mining sites to be included as an addendum to the respective DSRs.

DA/As above


Environmental Engineer
ok
Dated: 15/07/24

Endst 673

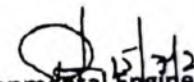
A copy of the above is forwarded to the Member Secretary, State Expert Appraisal Committee, Punjab for information, please.

DA/As above


Environmental Engineer
ok
Dated: 15/07/24

Endst 674

A copy of the above is forwarded to the Principal Secretary, Department of Water Resources, Punjab for information, please.


Environmental Engineer
ok

From,

Chief Engineer,
Mines & Geology,
Punjab, Chandigarh.

To,

State Environment Impact Assessment Authority,
Punjab.

Subject- Submission of amended DSR of District Ropar for approval regarding.

Reference-Your office letter no.- 759 dated 18.05.2023.

Vide letter under reference, the department was directed to submit the amended DSR of District Ropar. Now, the XEN-cum-DMO, Ropar has submitted the revised DSR while making certain amendments in the already approved DSR of District Ropar and the details of the amendments carried out in the approved DSR is attached with this letter along with the amended DSR.

It is informed that the total mineral reserve and depth of the deposit areas has been corrected in the Annexure-V of approved DSR. In Annexure-VI of the approved DSR, total excavation quantity has been corrected. In Annexure-VII of the approved DSR, number of Tippers per day for each lease and for all leases on route has been corrected. In Annexure-VIII of the approved DSR, the elevation of the original ground level (OGL) and ground control points (GCP) has been corrected. In Annexure-IX of the approved DSR, the post monsoon levels, depth and volume of the deposit areas has been corrected. In Annexure-XII of approved DSR, the mineable reserve has been corrected due to the change in multiplying factor from 4046.85 to 10000. It is requested to kindly approve the amended DSR as submitted by the XEN, Ropar.

Narinder Kumar Jain

Chief Engineer, Mines & Geology

ONB

Copy to-

- 1. Director, Mines & Geology, Punjab, Chandigarh**
- 2. Executive Engineer-cum-District Mining Officer, Ropar**

| Annexure - V | | | | | |
|---------------------|-------------------------|--|-----|--------------|-------------------------------|
| S no. | Page no. (Approved DSR) | Discription | | Approved DSR | To be read as (Corrected DSR) |
| | | Table A, Final List of Potential Mining leases | | | |
| | | Column | Row | | |
| 1 | 186 | 7 (Depth) | 1 | 1.371 | 1.26 |
| | | 7 (Depth) | 2 | 1.371 | 1.4 |
| | | 7 (Depth) | 3 | 1.371 | 1.31 |
| 2 | 187 | 7 (Depth) | 4 | 1.371 | 1.52 |
| | | 7 (Depth) | 5 | 1.2192 | 1.38 |
| | | 7 (Depth) | 6 | 1.2192 | 1.31 |
| | | 7 (Depth) | 7 | 1.2192 | 1.43 |
| 3 | 188 | 7 (Depth) | 8 | 1.2192 | 1.34 |
| | | 7 (Depth) | 9 | 1.371 | 1.43 |
| | | 7 (Depth) | 10 | 1.371 | 1.46 |
| | | 7 (Depth) | 11 | 1.371 | 1.49 |
| 4 | 189 | 7 (Depth) | 12 | 1.371 | 1.4 |
| | | 7 (Depth) | 13 | 1.524 | 1.63 |
| | | 7 (Depth) | 14 | 1.524 | 1.55 |
| | | 7 (Depth) | 15 | 1.6764 | 1.83 |
| 5 | 190 | 7 (Depth) | 16 | 1.524 | 1.68 |
| | | 7 (Depth) | 17 | 1.371 | 1.46 |
| 6 | 191 | 7 (Depth) | 18 | 1.524 | 1.58 |
| | | 7 (Depth) | 19 | 1.524 | 1.65 |
| | | 7 (Depth) | 20 | 1.371 | 1.22 |
| | | 7 (Depth) | 21 | 1.371 | 1.49 |
| 7 | 192 | 7 (Depth) | 22 | 1.371 | 1.55 |
| | | 7 (Depth) | 23 | 1.2192 | 1.37 |
| | | 7 (Depth) | 24 | 1.2192 | 1.07 |
| 8 | 193 | 7 (Depth) | 25 | 1.2192 | 1.16 |
| | | 7 (Depth) | 26 | 1.2192 | 1.01 |
| | | 7 (Depth) | 27 | 1.371 | 1.46 |
| 9 | 194 | 7 (Depth) | 28 | 1.371 | 1.28 |
| | | 7 (Depth) | 29 | 1.371 | 1.4 |
| 10 | 195 | 7 (Depth) | 30 | 1.6764 | 1.55 |
| | | 7 (Depth) | 31 | 1.6764 | 1.7 |
| 11 | 196 | 7 (Depth) | 32 | 1.2192 | 1.25 |
| | | 7 (Depth) | 33 | 1.6764 | 1.65 |
| 12 | 197 | 7 (Depth) | 34 | 1.6764 | 1.5 |
| | | 7 (Depth) | 35 | 1.371 | 1.4 |
| | | 7 (Depth) | 36 | 1.2192 | 1.31 |
| 13 | 198 | 7 (Depth) | 37 | 1.2192 | 1.19 |

| | | | | | |
|----|-----|---|----|--------------------------|----------------------|
| 13 | 198 | 7 (Depth) | 38 | 1.2192 | 1.3 |
| 14 | 199 | 7 (Depth) | 39 | 1.2192 | 1.33 |
| | | 7 (Depth) | 40 | 1.2192 | 1.27 |
| 15 | 200 | 7 (Depth) | 41 | 1.3716 | 1.19 |
| | | 7 (Depth) | 42 | 1.3716 | 1.4 |
| 16 | 201 | 7 (Depth) | 43 | 1.524 | 1.6 |
| | | 7 (Depth) | 44 | 1.524 | 1.42 |
| 17 | 202 | 7 (Depth) | 45 | 1.524 | 1.48 |
| | | 7 (Depth) | 46 | 1.3716 | 1.45 |
| | | 7 (Depth) | 47 | 1.3716 | 1.51 |
| 18 | 203 | 7 (Depth) | 48 | 1.524 | 1.46 |
| | | 7 (Depth) | 49 | 1.524 | 1.56 |
| | | 7 (Depth) | 50 | 1.524 | 1.65 |
| 19 | 204 | 7 (Depth) | 51 | 1.524 | 1.53 |
| 20 | 186 | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 1 | 7140.168 , 4284.1008 | 6562.08 , 3937.25 |
| | | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 2 | 8522.136 , 5113.2816 | 8702.4 , 5221.4 |
| | | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 3 | 8061.48 , 4836.888 | 7702.8 , 4621.68 |
| 21 | 187 | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 4 | 46986.912 , 28192.1472 | 52093.44 , 31256.06 |
| | | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 5 | 25808.0256 , 15484.81536 | 29037.96 , 17422.78 |
| | | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 6 | 36254.1312 , 21752.47872 | 38258.55 , 229551.13 |
| | | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 7 | 31952.793 , 19171.67616 | 38369.76 , 23021.86 |

| | | | | | |
|----|-----|---|----|-------------------------|-----------------------|
| 22 | 188 | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 8 | 14337.792 , 8602.6752 | 15383.2 , 9229.92 |
| | | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 9 | 23493.456 , 14096.0736 | 24796.2 , 14877.72 |
| | | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 10 | 32936.904 , 19762.1424 | 35492.6 , 21295.56 |
| | | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 11 | 30172.968 , 18103.780 | 33182.3 , 19909.38 |
| 23 | 189 | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 12 | 11286.072 , 6771.6432 | 11524.8 , 6914.88 |
| | | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 13 | 45573.696 , 27344.2176 | 48453.38 , 29072.03 |
| | | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 14 | 35844.48 , 21506.588 | 36239 , 21743.40 |
| | | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 15 | 227842.87 , 136705.72 | 248718.96 , 149231.38 |
| 24 | 190 | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 16 | 29955.744 , 17973.4464 | 33218.64 , 19931.18 |
| | | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 17 | 215126.352 , 129075.812 | 220909.68 , 132545.81 |

| | | | | | |
|----|-----|---|----|--------------------------|-----------------------|
| 25 | 191 | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 18 | 174357.792 , 104614.6752 | 181840.62 , 109104.37 |
| | | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 19 | 95243.904 , 57146.3424 | 105573.6 , 63344.1 |
| | | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 20 | 49290.192 , 29574.1152 | 43078.2 , 25846.92 |
| | | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 21 | 64031.184 , 38418.7104 | 68346.3 , 41007.78 |
| 26 | 192 | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 22 | 29942.64 , 17965.584 | 33247.5 , 19948.50 |
| | | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 23 | 33181.7472 , 19909.04832 | 26176.22 , 21705.73 |
| | | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 24 | 8807.5008 , 5284.50048 | 7499.63 , 4499.78 |
| 27 | 193 | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 25 | 18434.304 , 11060.5284 | 17017.2 , 10210.32 |
| | | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 26 | 24988.7232 , 14993.23392 | 20084.86 , 12050.92 |
| | | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 27 | 206604.216 , 123962.52 | 22001.16 , 132009.70 |

| | | | | | |
|----|-----|---|----|---------------------------|----------------------|
| 28 | 194 | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 28 | 113091.048 , 67854.6288 | 105584.64 , 63350.78 |
| | | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 29 | 174818.952 , 104891.3712 | 178616.8 , 107110.08 |
| 29 | 195 | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 30 | 121103.136 , 72661.8816 | 109972.5 , 65983.50 |
| | | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 31 | 432310.032 , 259386.0192 | 430567.5 , 258340.50 |
| 30 | 196 | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 32 | 193969.84 , 116381.90 | 198870 , 119322.00 |
| | | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 33 | 305010.9217 , 183006.553 | 300207.6 , 119322.00 |
| 31 | 197 | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 34 | 494833.0464 , 296899.8278 | 300207.6 , 180124.56 |
| | | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 35 | 156392.712 , 93835.6272 | 442764 , 265658.40 |
| | | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 36 | 146552.7168 , 87931.630 | 159700.8 , 95820.48 |
| 32 | 198 | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 37 | 106260.59 , 63756.35712 | 157467.24 , 94552.46 |

| | | | | | |
|----|-----|---|----|--------------------------|-----------------------|
| 32 | 198 | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 38 | 90262.2528 , 54157.35168 | 103715.64 , 62124.80 |
| 33 | 199 | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 39 | 56685.4848 , 34011.29088 | 95056 , 56459.15 |
| | | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 40 | 307721.2032 , 184632.72 | 316585.6 , 189203.52 |
| 34 | 200 | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 41 | 109099.80 , 65459.884 | 93486.4 , 56044.70 |
| | | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 42 | 39995.856 , 23997.513 | 40320 , 24226.56 |
| 35 | 201 | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 43 | 47402.496 , 28441.497 | 49152 , 29491.20 |
| | | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 44 | 154551.88 , 92731.132 | 143116.12 , 86239.96 |
| 36 | 202 | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 45 | 542906.71 , 325744.027 | 523977.72 , 315911.86 |
| | | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 46 | 630103.374 , 378062.0244 | 666411.3 , 402592.43 |
| | | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 47 | 178347.70 , 107008.7436 | 196429.8 , 118428.37 |

| | | | | | |
|----|-----|---|---|------------------------|----------------------|
| 37 | 203 | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 48 | 99742.752 , 59845.6512 | 95554.08 , 57646.84 |
| | | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 49 | 102705.40 , 61623.2448 | 105131.52 , 63468.29 |
| | | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 50 | 58265.568 , 34959.340 | 63472.2 , 37991.0 |
| 38 | 204 | 12(Total Mineral reserve) , 13(Total Mineral to be mined) | 51 | 160724.088 , 96434.452 | 162352.89 , 97220.73 |
| 39 | 204 | Total | Total mineral reserve (MT) | 63590.99 | 6421012.05 |
| | 204 | Total | Total mineral to be mined (MT) | 3815421.59 | 3852607.03 |
| | | Table - | Final List of proposed Patta lands/khatedari land | | |
| | 205 | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 1 | 25454.36 , 15272.616 | 62899.2 , 37739.52 |
| | | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 2 | 58686.44 , 35211.86 | 145017.6 , 87010.56 |
| | | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 3 | 74772.19 , 44863.314 | 184766.4 , 110859.84 |
| | 206 | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 4 | 151624.78 , 90974.868 | 374673.6 , 224804.16 |
| | | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 5 | 5901.27 , 3540.762 | 14582.4 , 8749.44 |
| | | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 6 | 21388.73 , 12833.238 | 52852.8 , 31711.68 |
| | | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 7 | 48461.19 , 29076.714 | 119750.4 , 71850.24 |

| | | | | | |
|--|-----|---|----|------------------------|----------------------|
| | 207 | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 8 | 55327.88 , 33196.728 | 136718.4 , 82031.04 |
| | | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 9 | 116778.93 , 70067.358 | 288567.5 , 173140.5 |
| | | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 10 | 192180.85 , 115308.51 | 474890 , 284934 |
| | | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 11 | 90448.1 , 54268.86 | 223502.5 , 134101.5 |
| | | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 12 | 53687.53 , 32212.518 | 132665 , 79599 |
| | | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 13 | 183973.84 , 110384.304 | 454610 , 272766 |
| | 208 | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 14 | 48729.13 , 29237.487 | 120412.5 , 72247.5 |
| | | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 15 | 53003.61 , 31802.166 | 130975 , 78585 |
| | | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 16 | 149777.96 , 89866.776 | 370110 , 222066 |
| | 209 | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 17 | 219708.54 , 131825.124 | 542912.5 , 325747.5 |
| | 210 | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 18 | 561667.37 , 337000.422 | 1387912.5 , 832747.5 |
| | | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 19 | 452753.48 , 271652.088 | 1118780 , 671268 |
| | 211 | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 20 | 21372.42 , 12823.452 | 52812.5 , 31687.5 |
| | | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 21 | 102074.7 , 61244.82 | 252232.5 , 151339.5 |

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|--|---|---|---|-----------------------|---------------------|
| | 212 | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 22 | 127379.66 , 76427.796 | 314762.5 , 188857.5 |
| | | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 23 | 97116.3 , 58269.78 | 239980 , 143988 |
| | 213 | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 24 | 147555.23 , 88533.318 | 365040 , 219024 |
| | | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 25 | 9403.86 , 5642.316 | 23237.5 , 13942.5 |
| | | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 26 | 16458.53 , 9875.118 | 40670 , 24402 |
| | | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 27 | 11518.34 , 6911.004 | 28462.5 , 17077.5 |
| | | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 28 | 46789.67 , 28073.802 | 115620 , 69372 |
| | | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 29 | 10258.76 , 6155256 | 25200 , 15120 |
| | | 214 | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 30 | 6628.74 , 3977.244 |
| | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | | 31 | 7308.64 , 4385.184 | 18060 , 4385.184 |
| | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | | 32 | 16655.82 , 9993.492 | 41157.5 , 24694.5 |
| | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | | 33 | 17988.28 , 10792.968 | 45330.3 , 27198.18 |
| | 215 | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 34 | 160891.62 , 96534.972 | 397572.5 , 238543.5 |
| | | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 35 | 7865.05 , 4719.03 | 19435 , 11661 |

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|--|-----|---|----|------------------------|---------------------|
| | | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 36 | 38641.34 , 23184.804 | 95485 , 57291 |
| | 216 | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 37 | 243733.68 , 146240.208 | 602280 , 361368 |
| | 217 | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 38 | 462992.01 , 27795.206 | 1144080 , 686448 |
| | 218 | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 39 | 782871.22 , 469722.732 | 1934520 , 1160712 |
| | 219 | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 40 | 34333.47 , 20600.082 | 84840 , 50904 |
| | | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 41 | 96541.65 , 57924.99 | 238560 , 143136 |
| | | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 42 | 216198.91 , 291719.346 | 534240 , 320544 |
| | 220 | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 43 | 469620.75 , 281772.45 | 1160460 , 696276 |
| | | 10 (Total Reserve) , 11 (Total Mineral to be Mined) | 44 | 351704.65 , 211022.79 | 869082.5 , 521449.5 |
| | | | | | |

| Annexure -VI | | | | | |
|--------------|--------------------------|-------------|-----------|-------------|------------|
| S no. | Page no. (Approved DSR) | Description | | DSR | Correction |
| | | Column | Row | | |
| 1 | 242 | 7 | 1 | 70710.696 | 75219.24 |
| | | 7 | 1 | 42426.4176 | 45131.54 |
| | | 7 | 2 | 62062.1568 | 67414.93 |
| | | 7 | 2 | 37237.29408 | 40448.96 |
| | | 7 | 3 | 46290.5856 | 53818.1 |
| | | 7 | 3 | 2777435.136 | 32290.86 |
| | | 7 | 4 | 86603.328 | 93537.91 |
| | | 7 | 4 | 51961.9968 | 56122.75 |
| | | 7 | 5 | 81418.176 | 84543.75 |
| | | 7 | 5 | 48850.9056 | 50726.25 |
| | | 7 | 6 | 722357.0928 | 756290.04 |
| | | 7 | 6 | 433414.2557 | 453774.02 |
| | | 7 | 7 | 269601.696 | 287554.66 |
| | | 7 | 7 | 161761.0176 | 172532.8 |
| | | 7 | 8 | 113321.376 | 111533.86 |
| | | 7 | 8 | 67992.8256 | 66920.32 |
| | | 7 | 9 | 85412.2752 | 81159.09 |
| | | 7 | 9 | 51247.36512 | 48695.45 |
| | | 7 | 10 | 252813.312 | 261128.77 |
| | | 7 | 10 | 151687.9872 | 156677.26 |
| | | 7 | 11 | 651167.1 | 653219.23 |
| 7 | 11 | 390700.26 | 391931.54 | | |
| 7 | 12 | 697458.6 | 670253.02 | | |
| 7 | 12 | 418475.16 | 402151.81 | | |
| 2 | 243 | 7 | 13 | 808451.28 | 868367.99 |
| | | 7 | 13 | 485070.768 | 521020.79 |
| | | 7 | 14 | 202448.16 | 201858.55 |
| | | 7 | 14 | 121468.896 | 121115.13 |
| | | 7 | 15 | 218989.656 | 225352.88 |
| | | 7 | 15 | 131393.7936 | 135211.73 |

Annexure -VII

| S no. | Page no. (Approved DSR) | Description | | DSR | | Correction | |
|-------|-------------------------|-------------|-----|----------------------------------|---|----------------------------------|---|
| | | Column | Row | Number of tippers /days of lease | Number of tippers /days of all the lease on route | Number of tippers /days of lease | Number of tippers /days of all the lease on route |
| 1 | 257 | 3 | 4 | 2 | 2 | 3 | 3 |
| | | 3 | 5 | 11 | 11 | 19 | 19 |
| | | 3 | 6 | 6 | 6 | 11 | 11 |
| | | 3 | 7 | 8 | 8 | 14 | 14 |
| | | 3 | 8 | 7 | 7 | 14 | 14 |
| | | 3 | 9 | 3 | 3 | 6 | 6 |
| | | 3 | 10 | 5 | 5 | 9 | 9 |
| | | 3 | 11 | 8 | 8 | 13 | 13 |
| | | 3 | 12 | 7 | 7 | 12 | 12 |
| | | 3 | 13 | 2 | 2 | 4 | 4 |
| | | 3 | 14 | 11 | 11 | 18 | 18 |
| | | 3 | 15 | 8 | 8 | 13 | 13 |
| | | 3 | 16 | 55 | 55 | 92 | 92 |
| 2 | 258 | 3 | 1 | 7 | 7 | 12 | 12 |
| | | 3 | 2 | 52 | 52 | 82 | 82 |
| | | 3 | 3 | 42 | 42 | 68 | 68 |
| | | 3 | 4 | 23 | 23 | 39 | 39 |
| | | 3 | 5 | 12 | 12 | 16 | 16 |
| | | 3 | 6 | 15 | 15 | 25 | 25 |
| | | 3 | 7 | 8 | 8 | 12 | 12 |
| | | 3 | 8 | 8 | 8 | 13 | 13 |
| | | 3 | 9 | 2 | 2 | 3 | 3 |
| | | 3 | 10 | 4 | 4 | 6 | 6 |
| | | 3 | 11 | 6 | 6 | 7 | 7 |
| | | 3 | 12 | 50 | 50 | 82 | 82 |
| | | 3 | 13 | 27 | 27 | 39 | 39 |
| | | 3 | 14 | 21 | 21 | 67 | 67 |
| | | 3 | 15 | 15 | 15 | 41 | 41 |
| 3 | 16 | 35 | 35 | 159 | 159 | | |
| 3 | 17 | 24 | 24 | 74 | 74 | | |
| 3 | 18 | 74 | 74 | 111 | 111 | | |
| 3 | 19 | 121 | 121 | 164 | 164 | | |
| 3 | 259 | 3 | 1 | 38 | 38 | 59 | 59 |
| | | 3 | 2 | 35 | 35 | 58 | 58 |
| | | 3 | 3 | 26 | 26 | 38 | 38 |
| | | 3 | 4 | 22 | 22 | 35 | 35 |
| | | 3 | 5 | 13 | 13 | 23 | 23 |
| | | 3 | 6 | 75 | 75 | 117 | 117 |
| | | 3 | 7 | 13 | 13 | 35 | 35 |
| | | 3 | 8 | 9 | 9 | 15 | 15 |
| | | 3 | 9 | 11 | 11 | 18 | 18 |
| | | 3 | 10 | 37 | 37 | 53 | 53 |
| | | 3 | 11 | 133 | 133 | 195 | 195 |
| | | 3 | 12 | 154 | 154 | 149 | 149 |
| | | 3 | 13 | 43 | 43 | 73 | 73 |
| 3 | 14 | 24 | 24 | 36 | 36 | | |
| 3 | 15 | 25 | 25 | 39 | 39 | | |
| 3 | 16 | 14 | 14 | 23 | 23 | | |

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|---|-----|---|---|----|----|----|----|
| 4 | 260 | 3 | 1 | 39 | 39 | 60 | 60 |
|---|-----|---|---|----|----|----|----|

Annexure-VIII

| S no. | Page no. (Approved DSR) | Approved DSR | To be read as (Corrected DSR) |
|-------|-------------------------------|-------------------------|-------------------------------|
| 1 | 272 | GCP 283.625m, 283.604m | GCP 328.65m, 328.60m |
| | | GCP 282.325m, 282.298m | GCP 328.57m, 328.55m |
| | | OGL 285m | OGL 330m |
| 2 | 273 | GCP 282.325m, 282.298m | GCP 327.33m, 327.40m |
| | | OGL 285m | OGL 330m |
| 3 | 274 | GCP 281.572m, 281.564m | GCP 326.57m, 326.56m |
| | | OGL 284m | OGL 329m |
| 4 | 275 | 278.232m,-278.215m | 323.23m, 323.22m |
| | | 281m | 326m |
| 5 | 276 | GCP 275.751m, 275.721m | GCP 320.75.751m, 320.72m |
| | | OGL 278m | OGL 323m |
| 6 | 277 | GCP 275.651m, 275.625m | GCP 320.65m, 320.63m |
| | | OGL 278m | OGL 278m |
| 7 | 278 | GCP 270.545m, 270.521m | GCP 270.545m, 270.521m |
| | | OGL 273m | OGL 273m |
| 8 | 279 | GCP 296.326m, 269.365m | GCP 314.33m, 314.37m |
| | | OGL 272m | OGL 317m |
| 9 | 280 | GCP 268.754m, 268.7285m | GCP 268.754m, 268.7285m |
| | | OGL 271m | OGL 271m |
| 10 | 281 | GCP 268.732m, 268.711m | GCP 311.73m, 313.71m |
| | | OGL 271m | OGL 316m |
| 11 | 282 | GCP 266.654m, 266.651m | GCP 266.654m, 266.651m |
| | | OGL 269m | OGL 269m |

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| 12 | 283 | GCP 261.948m, 261.754m | GCP 306.75m, 306.95m |
| | | OGL 269m | OGL 309m |
| 13 | 284 | GCP 261.711m, 260.652m | GCP 305.65m, 305.71m |
| | | OGL 263m | OGL 308m |
| 14 | 285 | GCP 255.203m, 255.198m | GCP 300.19m, 300.20m |
| | | OGL 263m | OGL 303m |
| 15 | 286 | GCP 281.325m, 281.289m | GCP 326.29m, 326.33m |
| | | OGL 284m | OGL 329m |
| 16 | 287 | GCP 281.325m, 281.289m | GCP 326.29m, 326.33m |
| | | OGL 284m | OGL 284m |
| 17 | 288 | GCP 273.482m, 273.435m | GCP 273.482m, 273.435m |
| | | OGL 284m | OGL 284m |
| 18 | 289 | GCP 271.592m, 271.532m | GCP 316.53m, 271.532m |
| | | OGL-274m | OGL-274m |
| 19 | 290 | GCP- 270.666m,-270.652m | GCP- 315.65m,-315.67m |
| | | OGL-273m | OGL-318m |
| | | GCP- 269.871m,-269,792m | GCP- 314.792m,-314.87m |
| | | OGL-272m | OGL-317m |
| 20 | 291 | GCP- 267.895m,-267.851m | GCP- 312.85m,-312.90m |
| | | OGL-270m | OGL-315m |
| 21 | 292 | GCP- 269.365m,-259.345.90m | GCP- 314.34m,-304.37m |
| | | OGL-262m | OGL-307m |
| 22 | 293 | GCP- 258.751m,-258.735m | GCP- 303.73m,-303.75m |
| | | OGL-261m | OGL-306m |
| 23 | 294 | GCP- 257.526m,-257.501m | GCP- 302.50m,-302.53m |
| | | OGL-260m | OGL-305m |
| 24 | 295 | GCP- 257.494m,-257.475m | GCP- 302.47m,-302.49m |
| | | OGL-260m | OGL-305m |

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| 25 | 296 | GCP- 254.654,-254.629m | GCP- 299.63m,-299.65m |
| | | OGL-257m | OGL-302m |
| 26 | 297 | GCP- 252.685m,-252.665m | GCP- 297.67m,-297.69m |
| | | OGL-255m | OGL-300m |
| 27 | 298 | GCP- 253.183m,-253.176m | GCP- 288.46m,-288.47m |
| | | OGL-265m | OGL-291.29m |
| 28 | 299 | GCP- 239.158m,-239.154m | GCP- 284.15m,-284.16m |
| | | OGL-241m | OGL-286m |
| 29 | 300 | GCP- 239.452m,-239.406m | GCP- 284.40m,-284.45m |
| | | OGL-241m | OGL-286m |
| 30 | 301 | GCP- 233.652m,-233.633m | GCP- 278.63m,-278.65m |
| | | OGL-236m | OGL-281m |
| 31 | 302 | GCP- 208.329m,-208.325m | GCP- 254.51m,-254.52m |
| | | OGL-211m | OGL-257.19m |
| 32 | 303 | GCP-208.265 m,-208.254m | GCP-254.44 m,-254.46m |
| | | OGL-211m | OGL-257.19m |
| 33 | 304 | GCP-207.582 m,-207.532m | GCP-253.72 m,-253.77m |
| | | OGL-210m | OGL-256.19m |
| 34 | 305 | GCP-285.656m, -285.559m | GCP-320.95m, -320.85m |
| | | OGL-288m | OGL-323.29m |
| 35 | 306 | GCP-285.758m, -285.735m | GCP-321.05m, -321.02m |
| | | OGL-288m | OGL-323.29m |

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| 36 | 307 | GCP-282.359m, -282.345m | GCP-317.65m, -317.63m |
| | | OGL-285m | OGL-320.29m |
| 37 | 308 | GCP-280.837m, -280.739m | GCP-325.84m, -325.74m |
| | | OGL-283m | OGL-328m |
| 38 | 309 | GCP-280.594m, -280.545m | GCP-325.59m, -325.56m |
| | | OGL-283m | OGL-328m |
| 39 | 310 | GCP-279.385m, -279.352m | GCP-314.39m, -324.35m |
| | | OGL-282m | OGL-327m |
| 40 | 311 | GCP-278.689m, -278.586m | GCP-323.69m, -323.59m |
| | | OGL-281m | OGL-326m |
| | | GCP-278.496m, -278.490m | GCP-321.50m, -323.49m |
| | | OGL-281m | OGL-326m |
| 41 | 312 | GCP-276.689m, -276.647m | GCP-321.69m, -321.65m |
| | | OGL-279m | OGL-324m |
| 42 | 313 | GCP-277.253m, -277.231m | GCP-322.25m, -322.23m |
| | | OGL-280m | OGL-325m |
| 43 | 314 | GCP-270.652m, -270.652m | GCP-315.65m, -315.59m |
| | | OGL-273m | OGL-318m |
| | | GCP-268.451m, -268.352m | GCP-313.45m, -313.35m |
| | | OGL-271m | OGL-316m |
| 44 | 315 | GCP-263.841m, -263.802m | GCP-308.84m, -308.80m |
| | | OGL-266m | OGL-311m |
| 45 | 316 | GCP-260.652m, -260.582m | GCP-305.65m, -305.58m |
| | | OGL-263m | OGL-308m |
| 46 | 317 | GCP-248.365m, -248.358m | GCP-293.37m, -293.36m |
| | | OGL-251m | OGL-296m |
| 47 | 318 | GCP-294.685m, -294.658m | GCP-339.69m, -339.66m |
| | | OGL-251m | OGL-342m |

Annexure-IX

Post monsoon

| S no. | Page no. (Approved DSR) | Description | Approved DSR | To be read as (Corrected DSR) |
|-------|-------------------------------|-------------|---|--|
| 1 | 320 | Levels | 283.394,283.694,283.794,283.894,283.5914,283.8764 | 328.29,328.49,328.59,328.71,328.89,329.19 |
| | | Depth | 1.2606 | 1.26 |
| | | Volume | 6565.2048 | 6562.08 |
| 2 | 321 | Levels | 283.421,283.471,283.521,283.651,283.671,283.691,283.739 | 328.67,328.57,328.37,328.37,328.47,328.67,328.87 |
| | | Depth | 1.402 | 1.4 |
| | | Volume | 8714.832 | 8702.4 |
| 3 | 322 | Levels | 282.114,282.154,282.254,282.454,282.47,282.504 | 327.01,327.31,327.38,327.61,327.51,327.31,327.11 |
| | | Depth | 1.311 | 1.31 |
| | | Volume | 7708.68 | 7702.8 |
| 4 | 323 | Levels | 281.348,281.378,281.548,281.748,281.248,281.348,281.386 | 326.49,326.75,327.05,326.85,326.45,326.35,326.15 |
| | | Depth | 1.524 | 1.52 |
| | | Volume | 52230.528 | 52093.44 |
| 5 | 324 | Levels | 278.056,278.056,277.996,277.856,277.056,278.156,279.448 | 322.86,323.06,323.26,323.46,323.26,323.36,323.42 |
| | | Depth | 1.376 | 1.38 |
| | | Volume | 29127.168 | 29037.96 |
| 6 | 325 | Levels | 275.84,275.84,275.82,275.78,275.75,275.44,275.787 | 320.84,321.04,320.94,320.81,320.64,320.54,320.44 |
| | | Depth | 1.311 | 1.31 |
| | | Volume | 38983.896 | 38258.55 |
| 7 | 326 | Levels | 275.539,275.559,275.609,275.649,275.719,275.739,275.815 | 320.62,320.52,320.42,320.52,320.66,320.82,321.02 |
| | | Depth | 1.432 | 1.43 |
| | | Volume | 37529.856 | 38369.76 |
| 8 | 327 | Levels | 270.3258,270.7258,270.6258,270.5258,270.7658,270.6318 | 315,315.4,315.5,315.7,315.5,315.7,315.98 |
| | | Depth | 1.341 | 1.34 |
| | | Volume | 15770.16 | 15383.2 |
| 9 | 328 | Levels | 269.496,269.469,269.496,269.269,269.169,268.976 | 314.2,314.4,314.7,314.6,314.3,314.2,313.91 |
| | | Depth | 1.43 | 1.43 |
| | | Volume | 24504.8 | 24796.2 |

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|----|-----|--------|---|--|
| 10 | 329 | Levels | 268.294,268.734,268.744,268.754,268.764,268.784,268.734,268.694,267.404 | 313.39,313.69,313.89,314.11,313.89,313.79,313.49 |
| | | Depth | 1.46 | 1.46 |
| | | Volume | 35075.04 | 35492.6 |
| 11 | 330 | Levels | 268.639,268.619,268.699,268.699,268.689,268.619,268.619,268.273 | 313.64,313.74,313.94,313.94,313.84,313.84,313.47 |
| | | Depth | 1.493 | 1.49 |
| | | Volume | 32857.94 | 33182.3 |
| 12 | 331 | Levels | 268.252,266.752,266.552,266.352,266.252,266.252,266.166 | 312.05,311.95,311.65,311.65,311.55,311.45,311.25 |
| | | Depth | 1.402 | 1.4 |
| | | Volume | 11541.264 | 11524.8 |
| 13 | 332 | Levels | 262.643,262.323,262.023,262.023,262.023,262.023,260.503 | 306.72,307.03,307.22,307.32,307.11,306.62,306.62 |
| | | Depth | 1.625 | 1.63 |
| | | Volume | 48594 | 48453.38 |
| 14 | 333 | Levels | 260.381,260.581,260.781,260.681,260.481,260.441,261.771 | 306.18,306.18,306.08,305.63,305.43,305.28,304.28 |
| | | Depth | 1.55 | 1.55 |
| | | Volume | 36456 | 36239 |
| 15 | 334 | Levels | 255.175,255.175,255.175,255.375,255.375,255.075,254.999,255.275 | 299.78,300.08,299.78,300.18,300.18,300.69,300.78 |
| | | Depth | 1.828 | 1.83 |
| | | Volume | 248447.136 | 248718.96 |
| 16 | 335 | Levels | 280.849,281.049,281.349,281.449,281.449,281.449,281.449,281.557 | 326.01,326.25,326.55,326.65,326.55,326.25,326.05 |
| | | Depth | 1.676 | 1.66 |
| | | Volume | 32943.456 | 33218.64 |
| 17 | 336 | Levels | 280.052,280.152,280.352,280.352,280.352,280.152,280.352,280.756 | 325.05,325.25,325.37,325.65,325.45,325.35,325.05 |
| | | Depth | 1.463 | 1.46 |
| | | Volume | 229562.256 | 2209090.68 |
| 18 | 337 | Levels | 271.198,273.198,273.298,273.298,273.398,273.388,273.288,274.89 | 318.2,318.7,318.8,318.7,318.3,318.26,318.4 |
| | | Depth | 1.584 | 1.58 |
| | | Volume | 181222.272 | 181840.62 |
| 19 | 338 | Levels | 271.447,271.947,271.347,271.347,271.347,271.347,271.447,272.507 | 316.95,316.85,316.75,316.45,316.15,316.45,316.6 |
| | | Depth | 1.645 | 1.65 |
| | | Volume | 102805.92 | 105573.6 |
| 20 | 339 | Levels | 270.6468,270.7468,270.8468,271.1468,271.1468,270.6468,269.4812 | 315.55,315.75,315.65,315.49,315.65,315.75,315.85 |
| | | Depth | 1.2192 | 1.22 |
| | | Volume | 43832.6784 | 43078.2 |

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|----|-----|--------|---|--|
| 21 | 340 | Levels | 269.778,269.778,269.798,269.758,269.758,269.858,270.369 | 314.58,314.68,314.78,314.78,314.48,314.61,314.78 |
| | | Depth | 1.493 | 1.49 |
| | | Volume | 69729.072 | 68346.3 |
| 22 | 341 | Levels | 267.351,267.441,267.641,267.841,267.841,269.255 | 312.44,312.54,312.74,312.89,313.04,313.24,313.46 |
| | | Depth | 1.554 | 1.55 |
| | | Volume | 33939.36 | 33247.5 |
| 23 | 342 | Levels | 267.541,267.611,267.741,268.041,267.611,267.581,267.581,269.453 | 304.45,304.48,304.59,304.69,304.29,304.09,303.99 |
| | | Depth | 1.554 | 1.37 |
| | | Volume | 37313.136 | 36176.22 |
| 24 | 343 | Levels | 258.585,258.585,258.585,258.685,258.485,258.585,259.747 | 303.49,303.59,303.69,303.69,303.88,304.19,303.79 |
| | | Depth | 1.066 | 1.07 |
| | | Volume | 7700.784 | 7499.63 |
| 25 | 344 | Levels | 257.468,257.468,257.568,257.568,257.468,257.368,257.668,257.668 | 302.67,302.69,302.47,302.27,302.17,302.57,302.87 |
| | | Depth | 1.158 | 1.16 |
| | | Volume | 17508.96 | 17017.2 |
| 26 | 345 | Levels | 255.38816,255.36816,255.34816,255.35816,255.36816,255.37816,256.16728 | 302.39,302.56,302.79,302.89,302.39,302.29,302.19 |
| | | Depth | 1.00584 | 1.01 |
| | | Volume | 20615.69664 | 20124.85 |
| 27 | 346 | Levels | 254.491,254.291,254.591,254.691,254.391,254.291,254.391,254.591,254.895 | 300.19,299.89,299.69,299.19,299.49,299.41,299.69 |
| | | Depth | 1.463 | 1.46 |
| | | Volume | 220468.248 | 221780.56 |
| 28 | 347 | Levels | 252.50484,252.40484,253.00484,252.60484,252.60484,253.00484,252.66596 | 297.2,297.4,297.5,297.7,297.8,298.01,298.15 |
| | | Depth | 1.28016 | 1.28 |
| | | Volume | 105597.8381 | 106226.4 |
| 29 | 348 | Levels | 253.781,254.084,253.181,253.281,253.181,252.891,251.787 | 288.57,288.47,288.37,288.07,288.37,288.57,288.87 |
| | | Depth | 1.402 | 1.4 |
| | | Volume | 178771.824 | 179835.94 |
| 30 | 349 | Levels | 239.104,239.004,238.804,239.504,239.504,239.504,238.682 | 283.7,283.8,284.284,284.2,284.3,284.4,284.65 |
| | | Depth | 1.554 | 1.55 |
| | | Volume | 112260.96 | 110256.3 |
| 31 | 350 | Levels | 240.057,239.957,239.857,239.717,239.007,239.007,239.007,239.007,239.007 | 284.78,284.36,284.06,283.96,284.16,284.26,285.66 |
| | | Depth | 1.695 | 1.7 |
| | | Volume | 437106.6 | 429301.13 |

| | | | | |
|----|-----|--------|---|---|
| 32 | 351 | Levels | 233.603,233.608,233.613,233.703,233.803,233.6195,233.6195 | 278.3,278.4,278.5,278.76,277.8,278.9,278.95 |
| | | Depth | 1.249 | 1.25 |
| | | Volume | 198710.904 | 198710.9 |
| 33 | 352 | Levels | 207.4526,207.8526,208.0526,208.1526,208.2526,208.3526,208.4526,209.8126 | 254.65,254.55,254.45,254.35,254.25,254.15,254.75,254.85 |
| | | Depth | 1.645 | 1.65 |
| | | Volume | 299297.88 | 299297.88 |
| 34 | 353 | Levels | 208.269,208.269,208.369,208.969,207.669,208.525,208.525,208.525 | 254.66,254.66,254.56,254.16,254.36,254.36,254.46 |
| | | Depth | 1.6764 | 1.5 |
| | | Volume | 461583.296 | 441583.3 |
| 35 | 354 | Levels | 207.58,207.48,207.38,207.28,207.28,207.28,208.74 | 253.97,253.77,253.67,253.57,253.37,253.87,254.17 |
| | | Depth | 1.402 | 1.4 |
| | | Volume | 159928.944 | 159928.94 |
| 36 | 355 | Levels | 285.445,284.445,285.645,285.645,285.745,285.745,285.645,286.045,285.544 | 321.14,320.99,320.64,321.03,321.04,320.9,321.54,320.32 |
| | | Depth | 1.311 | 1.31 |
| | | Volume | 157387.444 | 157467.24 |
| 37 | 356 | Levels | 286.085,285.5744,285.87,285.87,285.96,285.47,285.4766 | 320.96,321.06,320.86,321.08,321.16,321.56,320.86,320.86 |
| | | Depth | 1.188 | 1.19 |
| | | Volume | 103541.328 | 103715.64 |
| 38 | 357 | Levels | 282.283,282.364,282.344,282.344,282.464,282.273,282.457 | 317.35,317.55,317.65,317.55,317.85,317.76,317.35,320.86 |
| | | Depth | 1.295 | 1.3 |
| | | Volume | 95874.03 | 95056 |
| 39 | 358 | Levels | 280.412,280.602,280.412,280.927,280.952,281.032,281.032,281.052,281.112 | 325.61,325.71,325.51,325.41,325.91,326.01,326.31,326.25 |
| | | Depth | 1.325 | 1.33 |
| | | Volume | 61604.55 | 61073.6 |
| 40 | 359 | Levels | 278.029,278.029,280.709,280.584,280.819,280.819,280.849,280.809 | 325.63,324.76,325.71,325.59,325.82,325.85,325.81 |
| | | Depth | 1.265 | 1.27 |
| | | Volume | 319280.94 | 316585.6 |
| 41 | 360 | Levels | 279.096,279.396,279.396,279.196,279.496,279.73 | 324.1,324.4,324.4,324.2,324.5,324.7 |
| | | Depth | 1.189 | 1.19 |
| | | Volume | 94575.438 | 93486.4 |
| 42 | 361 | Levels | 278.087,278.287,278.467,278.587,278.566,278.566,279.435,279.515 | 323.09,323.29,323.47,323.59,323.57,323.57,324.44,324.52 |
| | | Depth | 1.402 | 1.4 |
| | | Volume | 40882.32 | 40320 |
| 43 | 362 | Levels | 278.496,278.516,278.586,278.586,278.546,278.546,278.546,278.146 | 323.5,323.52,323.59,323.59,323.55,323.55,323.55,323.15 |
| | | Depth | 1.6 | 1.6 |
| | | Volume | 49766.4 | 49152 |

| | | | | |
|----|-----|--------|---|---|
| 44 | 363 | Levels | 276.888,276.468,276.668,276.688,276.988,276.431 | 321.87,321.47,321.67,321.69,321.99,321.44 |
| | | Depth | 1.417 | 1.42 |
| | | Volume | 143733.255 | 143116.12 |
| 45 | 364 | Levels | 278.175,278.175,278.875,278.451,277.045,277.075,275.975 | 323.13,323.13,321.83,322.46,322.05,322.08,321.08 |
| | | Depth | 1.476 | 1.48 |
| | | Volume | 526519.764 | 523977.72 |
| 46 | 365 | Levels | 270.401,270.501,270.601,270.701,270.801,270.907 | 315.48,315.58,315.78,315.88,315.99 |
| | | Depth | 1.491 | 1.45 |
| | | Volume | 666870.894 | 666411.3 |
| 47 | 366 | Levels | 267.64,266.14,267.84,267.94,268.14,266.84,270.599 | 312.84,313.14,312.84,312.94,313.14,313.64,315.6 |
| | | Depth | 1.508 | 1.51 |
| | | Volume | 196169.688 | 196429.86 |
| 48 | 367 | Levels | 263.482,263.76,263.76,263.76,263.76,263.99,264.28 | 308.48,308.48,308.48,308.48,308.48,308.99,309.28 |
| | | Depth | 1.459 | 1.46 |
| | | Volume | 95488.632 | 95554.08 |
| 49 | 368 | Levels | 260.392,260.442,260.442,260.482,260.512,260.522,261.692 | 305.39,305.44,305.47,305.48,305.51,305.51,306.69 |
| | | Depth | 1.524 | 1.52 |
| | | Volume | 105131.52 | 105131.52 |
| 50 | 369 | Levels | 248.41,248.419,248.419,248.409,248.409,248.409,248.071 | 293.42,293.42,293.42,293.41,293.41,293.41,293.22 |
| | | Depth | 1.646 | 1.65 |
| | | Volume | 62929.872 | 63472.2 |
| 51 | 370 | Levels | 294.758,294.658,294.358,294.558,295.974,294.758,294.358,294.058 | 339.76,339.66,339.36,339.56,340.98,339.76,339.36,339.06 |
| | | Depth | 1.527 | 1.5 |
| | | Volume | 161040.474 | 162315.89 |

| Annexure -XII | | | | | |
|---------------|--------------------------|--|-----|-----------|------------|
| S no. | Page no. (Approved DSR) | Description | | DSR | Correction |
| | | Changes in mineable reserve (MT) due to correct multiplying factor changes from 4046.85 to 10000 | | | |
| | | Column | Row | | |
| 1 | 468 | 4 | 1 | 25454.36 | 62899.2 |
| | | 4 | 2 | 58686.44 | 145017.6 |
| | | 4 | 3 | 74772.19 | 184766.4 |
| | | 5 | 1 | 15272.616 | 37739.52 |
| | | 5 | 2 | 35211.86 | 87010.56 |
| | | 5 | 3 | 74772.19 | 110859.84 |
| | | 2 | 469 | 4 | 1 |
| 4 | 2 | | | 498461.19 | 119750.4 |
| 5 | 1 | | | 90974.86 | 224804.16 |
| 5 | 2 | | | 29076.71 | 71850.24 |
| 4 | 1 | | | 5901.27 | 14582.5 |
| 3 | 470 | 4 | 2 | 3540.76 | 8749.44 |
| | | 4 | 1 | 21388.73 | 52852.8 |
| 4 | 471 | 4 | 2 | 55327.88 | 136718.4 |
| | | 5 | 1 | 12833.24 | 31711.68 |
| | | 5 | 2 | 33196.73 | 82031.04 |
| | | 4 | 1 | 116778.93 | 288567.5 |
| 5 | 472 | 4 | 2 | 192180.85 | 474890 |
| | | 5 | 1 | 70067.36 | 173140.5 |
| | | 5 | 2 | 115308.51 | 284934 |
| | | 4 | 1 | 90448.1 | 223502.5 |
| 6 | 473 | 4 | 2 | 53667.53 | 132665 |
| | | 4 | 3 | 183973.84 | 454610 |
| | | 5 | 1 | 54268.86 | 134101.5 |
| | | 5 | 2 | 32212.52 | 79599 |
| | | 5 | 3 | 110384.3 | 272766 |
| | | 4 | 1 | 21388.73 | 52852.8 |

| | | | | | |
|----|-----|-----------|--------|-----------|----------|
| 7 | 474 | Column | Row | | |
| | | 4 | 1 | 48729.13 | 1118780 |
| | | 4 | 2 | 53003.61 | 52812.5 |
| | | 4 | 3 | 149777.96 | 252232.5 |
| | | 4 | 4 | 219708.54 | 314762.5 |
| | | 4 | 5 | 561667.37 | 239980 |
| | | 5 | 1 | 29237.47 | 671268 |
| | | 5 | 2 | 31802.17 | 31687.5 |
| | | 5 | 3 | 89866.77 | 151339.5 |
| | | 5 | 4 | 131825.12 | 188857.5 |
| 5 | 5 | 337000.42 | 143988 | | |
| 8 | 477 | Column | Row | | |
| | | 4 | 1 | 147555.23 | 365340 |
| | | 4 | 2 | 9403.86 | 23237.5 |
| | | 4 | 3 | 351704.65 | 869082.5 |
| | | 5 | 1 | 88533.13 | 219024 |
| | | 5 | 2 | 5642.32 | 13942.5 |
| | | 5 | 3 | 211022.79 | 521449.5 |
| 9 | 478 | Column | Row | | |
| | | 4 | 1 | 16458..53 | 40670 |
| | | 5 | 1 | 9875.12 | 24402 |
| 10 | 479 | Column | Row | | |
| | | 4 | 1 | 11518.34 | 28462.5 |
| | | 5 | 1 | 6911 | 17077.5 |
| 11 | 480 | Column | Row | | |
| | | 4 | 1 | 10258.76 | 25200 |
| | | 4 | 2 | 6628.74 | 16380 |
| | | 4 | 3 | 7308.64 | 18060 |
| | | 5 | 1 | 6155.25 | 15120 |
| | | 5 | 2 | 3977.24 | 9828 |
| 5 | 3 | 4385.16 | 10836 | | |
| 12 | 481 | Column | Row | | |
| | | 4 | 1 | 46789.67 | 115620 |
| | | 5 | 1 | 28073.8 | 69372 |
| 13 | 482 | Column | Row | | |
| | | 4 | 1 | 16655.82 | 41157.5 |
| | | 5 | 1 | 9993.49 | 24694.5 |
| | | Column | Row | | |
| | | 4 | 1 | 160891.62 | 397572.5 |
| | | 4 | 2 | 6865.05 | 19435 |

| | | | | | |
|----|-----|--------|-----|-----------|----------|
| 14 | 483 | 4 | 3 | 38641.34 | 95485 |
| | | 5 | 1 | 96534.97 | 238543.5 |
| | | 5 | 2 | 4719.03 | 11661 |
| | | 5 | 3 | 23184.8 | 57291 |
| | | | | | |
| 15 | 484 | Column | Row | | |
| | | 4 | 1 | 17988.28 | 47333.3 |
| | | 5 | 1 | 10792.97 | 27198.18 |
| | | | | | |
| 16 | 485 | Column | Row | | |
| | | 4 | 1 | 243733.68 | 602280 |
| | | 4 | 2 | 462992.01 | 1144080 |
| | | 5 | 1 | 146240.2 | 361368 |
| | | 5 | 2 | 277795.2 | 686448 |
| | | | | | |
| 17 | 486 | Column | Row | | |
| | | 4 | 1 | 782871.22 | 1934520 |
| | | 4 | 2 | 34333.47 | 84840 |
| | | 5 | 1 | 469722.73 | 1160712 |
| | | 5 | 2 | 20600.08 | 50904 |
| | | | | | |
| 18 | 487 | Column | Row | | |
| | | 4 | 1 | 96541.65 | 238560 |
| | | 4 | 2 | 216198.91 | 534240 |
| | | 4 | 3 | 469620.75 | 1160460 |
| | | 5 | 1 | 57924.99 | 143136 |
| | | 5 | 2 | 129719.34 | 320544 |
| | | 5 | 3 | 281772.45 | 696276 |

OFFICE OF EXECUTIVE ENGINEER/ ROPAR/SHRI ANANDPUR SAHIB,
DRAINAGE-CUM-MINING & GEOLOGY DIVISION, WRD PUNJAB

Subject: - Approval of Revised District Survey Report of District Ropar.

Explanatory Note

It is submitted that SEIAA Punjab vide its office letter No. SEIAA/MS/2022/1318 Dated 27.12.2022 has approved District Survey Report (DSR) of District Rupnagar. First amendment in DSR was approved by SEIAA Punjab vide its office letter No. SEIAA/MS/2023/1086 Dated 17.08.2023. This Office has observed certain clerical mistakes in approved DSR mentioned below in table no. 06, 07, 17, 18 of approved DSR.

1. Table No. 06, Difference in numbers and areas of Sub-Divisions of District Rupnagar.
2. Table No. 07, Forest Land cover and Forest land use data of the District Rupnagar.
3. Table No. 17, Drainage System with description of main rivers.
4. Table No. 18, (Part I) Salient features of important rivers and streams.
5. Table No. 20, Estimation of sand reserves in Pre & Post Monsoon periods in sand bars
6. Table No. 21, Sediment Load Comparison Pre & Post monsoon periods for different rivers of the district.
7. Table No. 22, Sediment Load Comparison Pre & Post monsoon periods for different rivers of the district.
8. Annexure 9, Cross section of final proposed zones with Thalweg Point and L section of river.

Corrections in above mentioned tables are corrected as mentioned below: -

1. It has been observed that there are clerical mistakes in Table no. 06 of Page no. 30 of approved DSR. There are 5 no. Sub-Divisions in District Rupnagar and their corrected areas are mentioned as below: -

| Sr. No. | Block Name | Area (Sq. Km) | Correct Observed Area (Sq. Km) | Remarks |
|---------|---------------------|---------------|--------------------------------|--|
| 1. | Shri Anandpur Sahib | 400 | 501.91 | SDM, Shri Anandpur Sahib vide letter no. 280/MC-3 dated 03.04.2024 |
| 2. | Shri Chamkaur Sahib | 361 | 214.44 | SDM, Shri Chamkaur Sahib vide letter no. 888 dated 03.04.2024 |
| 3. | Nangal | 243 | 172.89 | SDM, Nangal vide letter no. 288/MC-2 dated 03.04.2024 |
| 4. | Rupnagar | 352 | 338.24 | SDM, Rupnagar vide letter no. 462/MC-3 dated 28.03.2024 |
| 5. | Morinda | | 139.81 | SDM, Morinda vide letter no. 171 dated 03.04.2024 |

2. In table no 07 of page no. 31 of approved DSR, Forest Land cover and Forest land use data of the District is incorrect. District forest Officer, Rupnagar vide letter no. 11626 dated 30.01.2024 sent corrected data of Forest Land cover and Forest land use data of the District Rupnagar, detail of forest area of forest division, Rupnagar is as below: -

| Class Name | Area (Hectare) |
|---|-----------------|
| Government Forest Area | |
| Protected Forest Area | 3103.25 |
| Unclassed Forest Area | 775.81 |
| Road Strips Forest Area | 269.62 |
| Rail Strips Forest Area | 257.16 |
| Canal Strips Forest Area | 775.13 |
| Bands and Drain Strips Forest Area | 387.66 |
| Total Government Forest Area | 5568.63 |
| Private Forest | |
| Area closed u/s 4 & 5 of P.L.P.A 1900 | 26338.41 |
| Total Private Forest | 26338.41 |
| Grand Total Forest Area | 31906.58 |
| <i>Source: Forest Department of Rupnagar district</i> | |

3. This office has also observed that in table no 17 on Page no. 59 of approved DSR, Drainage System with description of main rivers is not correct as per office record. Corrected details of Drainage System with description are as below: -

| Sr. No. | Name of the River | Discharge (Cusec) |
|---|----------------------|-------------------|
| 1. | SUTLEJ RIVER | 250000 |
| 2. | BHATLAUR KHAD | 1500 |
| 3. | BUDKI NADI | 25000 |
| 4. | CHARANGANGA DRAIN | 23502.96 |
| 5. | SWAN NADI | 215000 |
| 6. | DABATWALI KHAD | 12219.93 |
| 7. | KOTLA KHAD | 4423 |
| 8. | SOAH KHAD | 8000 |
| 9. | MIDWAN KHAD | 6764 |
| 10. | DASSGRAIN/DONAL KHAD | 11400 |
| 11. | LOHAND KHAD | 31571.31 |
| 12. | USMANPUR CHOE | 25000 |
| 13. | HARIPUR NALA | 1000 |
| 14. | BRAHAMPUR DRAIN | 28.85 |
| 15. | BANDHLEHRI KHAD | 85 |
| 16. | RAIPUR JHAJJ KHAD | 2100 |
| 17. | BHATTO KHAD | 2500 |
| 18. | MANSOLI DRAIN | 628 |
| 19. | SURTAPUR DRAIN | NA |
| 20. | KUNDLU KHAD | 14638 |
| 21. | LOTHAN KHAD | 7987.82 |
| 22. | LADDAL KHAD | 867 |
| 23. | CHURANWALI KHAD | 2830 |
| 24. | SISWAN NADI | 23290 |
| 25. | PHOOL DRAIN | 80 |
| 26. | SIRSA NADI | 151500 |
| <i>Source: Drainage Cum Mining Dep., Rupnagar</i> | | |

4. This office has also observed that in table no 18 on Page No. 60, (Part I) data about Salient features of important rivers and streams is not correct as per office record. Corrected details of Salient features of important rivers and streams are as below: -

| SR. NO. | NAME OF THE RIVER/STREAM | TOTAL LENGTH IN DISTRICT AS PER DSR | CORRECTED TOTAL LENGTH IN THE DISTRICT(KM) | PLACE OF ORIGIN |
|---------|--------------------------|-------------------------------------|--|------------------------|
| 1. | SUTLEJ RIVER | 107 | 80 | Foothills of Shivalik |
| 2. | BHATLAUR KHAD | 20 | 4.8 | Foothills of Shivalik |
| 3. | BUDKI NADI | 8 | 21 | Foothills of Shivalik |
| 4. | CHARANGANGA DRAIN | 3 | 8.38 | Foothills of Shivalik |
| 5. | SWAN NADI | 6 | 18.29 | Foothills of Shivalik |
| 6. | DABATWALI KHAND | 2.5 | 9.20 | Foothills of Shivalik |
| 7. | KOTLA KHAND | 4 | 2.59 | Foothills of Shivalik |
| 8. | SOAH KHAD | 8 | 8 | Foothills of Shivalik |
| 9. | MIDWAN KHAD | 12 | 8.8 | Foothills of Shivalik |
| 10. | DASSGRAIN/DONAL KHAD | 3 | 8.89 | Foothills of Shivalik |
| 11. | LOHAND KHAD | 2 | 9.08 | Foothills of Shivalik |
| 12. | USMANPUR CHOE | 2 | 10 | Foothills of Shivalik |
| 13. | HARIPUR NALA | 16 | 2 | Foothills of Shivalik |
| 14. | BRAHAMPUR DRAIN | 1.5 | 2 | Foothills of Shivalik |
| 15. | BANDHLEHRI KHAD | 12 | 2 | Foothills of Shivalik |
| 16. | RAIPUR JHAJJ KHAD | 2.5 | 4.8 | Foothills of Shivalik |
| 17. | BHATTO KHAD | 2 | 10 | Foothills of Shivalik |
| 18. | MANSOLI DRAIN | 7 | 3.35 | Foothills of Shivalik |
| 19. | SURTAPUR DRAIN | 4 | 2 | Foothills of Shivalik |
| 20. | KUNDLU KHAD | 5.5 | 3.3 | Foothills of Shivalik |
| 21. | LOTHAN KHAD | 7 | 6 | Foothills of Shivalik |
| 22. | LADDAL KHAD | 2.5 | 3 | Foothills of Shivalik |
| 23. | CHURANWALI KHAD | 2.5 | 2.1 | Foothills of Shivalik |
| 24. | SISWAN NADI | 26 | 18 | Foothills of Shivalik |
| 25. | PHOOL DRAIN | 20 | 3.6 | Foothills of Shivalik |
| 26. | SIRSA NADI | 80 | 6.9 | Manasrovar-Rakas Lakes |

Source: Drainage Cum Mining Dep., Rupnagar

5. It has also been observed that there are certain clerical and calculation mistakes in Chapter No. 07 Table No. 20 from page 74 to 77. Corrected table is as below:-

| Sr. No. | Deposit zone code | Avg. RL(m) | Area in Sq. m | Avg. Thickness (m) | BULK DENSITY | Quantity (Weight) (MT) | Sl. No. | Deposit zone code | Avg RL (m) | Area in Sq.m | Avg. Thickness (m) | BULK DENSITY | Quantity (Weight) (MT) | Difference (MT) 'YY' |
|---------|-------------------|------------|--------------------|--------------------|--------------|------------------------|---------|-------------------|------------|---------------------|--------------------|--------------|------------------------|----------------------|
| | | | Pre-monsoon | | | | | | | Post-monsoon | | | | |
| 1 | PB-RUP-SUT-01 | 327.28 | 3100 | 1.37 | 1.68 | 7134.96 | 1 | PB-RUP-SUT-01 | 327.39 | 3100 | 1.26 | 1.68 | 6562.08 | -572.88 |
| 2 | PB-RUP-SUT-02 | 327.2 | 3700 | 1.37 | 1.68 | 8515.92 | 2 | PB-RUP-SUT-02 | 327.17 | 3700 | 1.40 | 1.68 | 8702.4 | 186.48 |
| 3 | PB-RUP-SUT-03 | 325.95 | 3500 | 1.37 | 1.68 | 8055.6 | 3 | PB-RUP-SUT-03 | 326.01 | 3500 | 1.31 | 1.68 | 7702.8 | -352.8 |
| 4 | PB-RUP-SUT-04 | 325.2 | 20400 | 1.37 | 1.68 | 46952.64 | 4 | PB-RUP-SUT-04 | 325.05 | 20400 | 1.52 | 1.68 | 52093.44 | 5140.8 |
| 5 | PB-RUP-SUT-05 | 322.01 | 12600 | 1.22 | 1.68 | 25824.96 | 5 | PB-RUP-SUT-05 | 321.86 | 12600 | 1.38 | 1.68 | 29211.84 | 3386.88 |
| 6 | PB-RUP-SUT-06 | 319.53 | 17700 | 1.22 | 1.65 | 35630.1 | 6 | PB-RUP-SUT-06 | 319.44 | 17700 | 1.31 | 1.65 | 38258.55 | 2628.45 |
| 7 | PB-RUP-SUT-07 | 319.43 | 15600 | 1.22 | 1.72 | 32735.04 | 7 | PB-RUP-SUT-07 | 319.22 | 15600 | 1.43 | 1.72 | 38369.76 | 5634.72 |
| 8 | PB-RUP-SUT-08 | 314.33 | 7000 | 1.22 | 1.64 | 14005.6 | 8 | PB-RUP-SUT-08 | 314.20 | 7000 | 1.34 | 1.64 | 15383.2 | 1377.6 |
| 9 | PB-RUP-SUT-09 | 312.96 | 10200 | 1.37 | 1.7 | 23755.8 | 9 | PB-RUP-SUT-09 | 312.9 | 10200 | 1.43 | 1.7 | 24796.2 | 1040.4 |
| 10 | PB-RUP-SUT-10 | 312.38 | 14300 | 1.37 | 1.7 | 33304.7 | 10 | PB-RUP-SUT-10 | 312.29 | 14300 | 1.46 | 1.7 | 35492.6 | 2187.9 |
| 11 | PB-RUP-SUT-11 | 312.36 | 13100 | 1.37 | 1.7 | 30509.9 | 11 | PB-RUP-SUT-11 | 312.24 | 13100 | 1.49 | 1.7 | 33182.3 | 2672.4 |
| 12 | PB-RUP-SUT-12 | 310.28 | 4900 | 1.37 | 1.68 | 11277.84 | 12 | PB-RUP-SUT-12 | 310.25 | 4900 | 1.4 | 1.68 | 11524.8 | 246.96 |
| 13 | PB-RUP-SUT-13 | 305.42 | 17800 | 1.52 | 1.67 | 45183.52 | 13 | PB-RUP-SUT-13 | 305.32 | 17800 | 1.63 | 1.67 | 48453.38 | 3269.86 |
| 14 | PB-RUP-SUT-14 | 304.19 | 14000 | 1.52 | 1.67 | 35537.6 | 14 | PB-RUP-SUT-14 | 304.18 | 14000 | 1.55 | 1.67 | 36239 | 701.4 |

| | | | | | | | | | | | | | | |
|----|---------------|--------|--------|------|------|-----------|----|---------------|--------|--------|------|------|-----------|----------|
| 15 | PB-RUP-SUT-15 | 298.53 | 80900 | 1.68 | 1.68 | 228332.16 | 15 | PB-RUP-SUT-15 | 298.38 | 80900 | 1.83 | 1.68 | 248718.96 | 20386.8 |
| 16 | PB-RUP-SUT-16 | 325.17 | 11700 | 1.52 | 1.69 | 30054.96 | 16 | PB-RUP-SUT-16 | 324.65 | 11700 | 1.68 | 1.69 | 33218.64 | 3163.68 |
| 17 | PB-RUP-SUT-17 | 323.94 | 93400 | 1.37 | 1.62 | 207291.96 | 17 | PB-RUP-SUT-17 | 323.85 | 93400 | 1.46 | 1.62 | 220909.68 | 13617.72 |
| 18 | PB-RUP-SUT-18 | 316.96 | 68100 | 1.52 | 1.69 | 174935.28 | 18 | PB-RUP-SUT-18 | 316.9 | 68100 | 1.58 | 1.69 | 181840.62 | 6905.34 |
| 19 | PB-RUP-SUT-19 | 315.07 | 37200 | 1.52 | 1.72 | 97255.68 | 19 | PB-RUP-SUT-19 | 314.95 | 37200 | 1.65 | 1.72 | 105573.6 | 8317.92 |
| 20 | PB-RUP-SUT-20 | 314.3 | 21400 | 1.37 | 1.65 | 48374.7 | 20 | PB-RUP-SUT-20 | 314.45 | 21400 | 1.22 | 1.65 | 43078.2 | -5296.5 |
| 21 | PB-RUP-SUT-21 | 313.5 | 27800 | 1.37 | 1.65 | 62841.9 | 21 | PB-RUP-SUT-21 | 313.38 | 27800 | 1.49 | 1.65 | 68346.3 | 5504.4 |
| 22 | PB-RUP-SUT-22 | 311.52 | 13000 | 1.37 | 1.65 | 29386.5 | 22 | PB-RUP-SUT-22 | 311.34 | 13000 | 1.55 | 1.65 | 33247.5 | 3861 |
| 23 | PB-RUP-SUT-23 | 303.15 | 16200 | 1.22 | 1.64 | 32412.96 | 23 | PB-RUP-SUT-23 | 302.99 | 16200 | 1.37 | 1.64 | 36398.16 | 3985.2 |
| 24 | PB-RUP-SUT-24 | 302.53 | 4300 | 1.22 | 1.64 | 8603.44 | 24 | PB-RUP-SUT-24 | 302.69 | 4300 | 1.07 | 1.64 | 7545.64 | -1057.8 |
| 25 | PB-RUP-SUT-25 | 301.31 | 9000 | 1.22 | 1.64 | 18007.2 | 25 | PB-RUP-SUT-25 | 301.37 | 9000 | 1.16 | 1.64 | 17121.6 | -885.6 |
| 26 | PB-RUP-SUT-26 | 301.27 | 12200 | 1.22 | 1.64 | 24409.76 | 26 | PB-RUP-SUT-26 | 301.49 | 12200 | 1.01 | 1.64 | 20208.08 | -4201.68 |
| 27 | PB-RUP-SUT-27 | 298.28 | 89700 | 1.37 | 1.69 | 207682.41 | 27 | PB-RUP-SUT-27 | 298.19 | 89700 | 1.46 | 1.69 | 221325.78 | 13643.37 |
| 28 | PB-RUP-SUT-28 | 296.31 | 49100 | 1.37 | 1.69 | 113681.23 | 28 | PB-RUP-SUT-28 | 296.4 | 49100 | 1.28 | 1.69 | 106213.12 | -7468.11 |
| 29 | PB-RUP-SUT-29 | 287.1 | 75900 | 1.37 | 1.69 | 175731.27 | 29 | PB-RUP-SUT-29 | 287.07 | 75900 | 1.4 | 1.69 | 179579.4 | 3848.13 |
| 30 | PB-RUP-SUT-30 | 282.48 | 43000 | 1.68 | 1.65 | 119196 | 30 | PB-RUP-SUT-30 | 282.6 | 43000 | 1.55 | 1.65 | 109972.5 | -9223.5 |
| 31 | PB-RUP-SUT-31 | 282.78 | 153500 | 1.68 | 1.65 | 425502 | 31 | PB-RUP-SUT-31 | 282.76 | 153500 | 1.7 | 1.65 | 430567.5 | 5065.5 |
| 32 | PB-RUP-SUT-32 | 277.43 | 94700 | 1.22 | 1.68 | 194097.12 | 32 | PB-RUP-SUT-32 | 277.4 | 94700 | 1.25 | 1.68 | 198870 | 4772.88 |

| | | | | | | | | | | | | | | |
|----|----------------|--------|--------|------|------|-------------------|----|----------------|--------|--------|------|------|-------------------|-----------------|
| 33 | PB-RUP-SUT-33 | 252.84 | 108300 | 1.68 | 1.68 | 305665.92 | 33 | PB-RUP-SUT-33 | 252.88 | 108300 | 1.65 | 1.68 | 300207.6 | -5458.32 |
| 34 | PB-RUP-SUT-34 | 252.78 | 175700 | 1.68 | 1.68 | 495895.68 | 34 | PB-RUP-SUT-34 | 252.96 | 175700 | 1.5 | 1.68 | 442764 | -53131.68 |
| 35 | PB-RUP-SUT-35 | 252.4 | 67900 | 1.37 | 1.68 | 156278.64 | 35 | PB-RUP-SUT-35 | 252.37 | 67900 | 1.4 | 1.68 | 159700.8 | 3422.16 |
| | TOTAL | | | | | 3514060.95 | | | | | | | 3551380.03 | 37319.08 |
| 36 | PB-RUP-SWAN-01 | 319.73 | 74200 | 1.22 | 1.62 | 146648.88 | 36 | PB-RUP-SWAN-01 | 319.64 | 74200 | 1.31 | 1.62 | 157467.24 | 10818.36 |
| 37 | PB-RUP-SWAN-02 | 319.83 | 53800 | 1.22 | 1.62 | 106330.32 | 37 | PB-RUP-SWAN-02 | 319.86 | 53800 | 1.19 | 1.62 | 103715.64 | -2614.68 |
| 38 | PB-RUP-SWAN-03 | 316.43 | 45700 | 1.22 | 1.59 | 88648.86 | 38 | PB-RUP-SWAN-03 | 316.35 | 45700 | 1.3 | 1.59 | 94461.9 | 5813.04 |
| 39 | PB-RUP-SWAN-04 | 324.62 | 28700 | 1.22 | 1.60 | 56022.4 | 39 | PB-RUP-SWAN-04 | 324.51 | 28700 | 1.33 | 1.60 | 61073.6 | 5051.2 |
| 40 | PB-RUP-SWAN-05 | 324.37 | 155800 | 1.22 | 1.60 | 304121.6 | 40 | PB-RUP-SWAN-05 | 324.33 | 155800 | 1.27 | 1.60 | 316585.6 | 12464 |
| 41 | PB-RUP-SWAN-06 | 323.01 | 49100 | 1.37 | 1.60 | 107627.2 | 41 | PB-RUP-SWAN-06 | 323.2 | 49100 | 1.19 | 1.60 | 93486.4 | -14140.8 |
| 42 | PB-RUP-SWAN-07 | 322.32 | 18000 | 1.37 | 1.60 | 39456 | 42 | PB-RUP-SWAN-07 | 322.29 | 18000 | 1.4 | 1.60 | 40320 | 864 |
| 43 | PB-RUP-SWAN-08 | 321.97 | 19200 | 1.52 | 1.60 | 46694.4 | 43 | PB-RUP-SWAN-08 | 321.9 | 19200 | 1.6 | 1.60 | 49152 | 2457.6 |
| 44 | PB-RUP-SWAN-09 | 320.16 | 62600 | 1.52 | 1.62 | 154146.24 | 44 | PB-RUP-SWAN-09 | 320.27 | 62600 | 1.42 | 1.62 | 144005.04 | -10141.2 |
| 45 | PB-RUP-SWAN-10 | 320.73 | 219900 | 1.52 | 1.62 | 541481.76 | 45 | PB-RUP-SWAN-10 | 320.78 | 219900 | 1.48 | 1.62 | 527232.24 | -14249.52 |
| 46 | PB-RUP-SWAN-11 | 314.28 | 283700 | 1.37 | 1.63 | 633530.47 | 46 | PB-RUP-SWAN-11 | 314.2 | 283700 | 1.45 | 1.63 | 670524.95 | 36994.48 |

| | | | | | | | | | | | | | | |
|---|----------------|--------|-------|------|------|-------------------|----|----------------|--------|-------|------|------|-------------------|-----------------|
| 47 | PB-RUP-SWAN-12 | 312.08 | 80300 | 1.37 | 1.63 | 179317.93 | 47 | PB-RUP-SWAN-12 | 311.94 | 80300 | 1.51 | 1.63 | 197642.39 | 18324.46 |
| 48 | PB-RUP-SWAN-13 | 307.32 | 40400 | 1.52 | 1.63 | 100095.04 | 48 | PB-RUP-SWAN-13 | 307.38 | 40400 | 1.46 | 1.63 | 96143.92 | -3951.12 |
| 49 | PB-RUP-SWAN-14 | 304.13 | 41600 | 1.52 | 1.63 | 103068.16 | 49 | PB-RUP-SWAN-14 | 304.09 | 41600 | 1.56 | 1.63 | 105780.48 | 2712.32 |
| 50 | PB-RUP-SWAN-15 | 291.84 | 23600 | 1.52 | 1.63 | 58471.36 | 50 | PB-RUP-SWAN-15 | 291.72 | 23600 | 1.65 | 1.63 | 63472.2 | 5000.84 |
| 51 | PB-RUP-SWAN-16 | 338.16 | 65100 | 1.52 | 1.63 | 161291.76 | 51 | PB-RUP-SWAN-16 | 338.16 | 65100 | 1.53 | 1.63 | 162352.89 | 1061.13 |
| TOTAL | | | | | | 2826952.38 | | | | | | | 2883416.49 | 56464.11 |
| <i>Source: Field Survey and DGPS data</i> | | | | | | | | | | | | | | |

6. It has also been observed that there are certain clerical and calculation mistakes in Chapter No. 07 Table no. 21 and in paragraph on page no. 78. Corrected comparative table is as below:-

Table No 21: Sediment Load Comparison Pre & Post monsoon periods for different rivers of the district

| River Name | Pre-monsoon No of Ghats | Post-monsoon No of Ghats | Pre-monsoon Sediment Load (MT) as per DSR | Post-monsoon Sediment Load (MT) as per DSR | Difference (MT) as per DSR | Percentage Variance as per DSR | Corrected Pre-monsoon Sediment Load (MT) as per DSR | Corrected Post-monsoon Sediment Load (MT) as per DSR | Corrected Difference (MT) as per DSR | Corrected Percentage Variance as per DSR |
|---|-------------------------|--------------------------|---|--|----------------------------|--------------------------------|---|--|--------------------------------------|--|
| Sutlej | 35 | 35 | 3493691.29 | 3545150.50 | 212450.70 | 5.99% | 3514060.95 | 3551380.03 | 37319.08 | 1.05% |
| Siwan | 16 | 16 | 2830323.74 | 2880180.44 | 146957.26 | 5.10% | 2826952.38 | 2883416.49 | 56464.11 | 1.95% |
| Total | 51 | 51 | 6324015.03 | 6425330.94 | 359407.96 | | 6341013.33 | 6434796.52 | 93783.19 | |
| <i>Source: Field Survey and DGPS data</i> | | | | | | | | | | |

| For River Sutlej in Approved DSR | | Corrections in River Sutlej |
|--|------------------------------|------------------------------|
| Total number of sand block | 35 | 35 |
| Total quantity (weight) of riverbed material | 3493691.29 MT (pre-monsoon) | 3514060.95 MT (pre-monsoon) |
| Total quantity (weight) of riverbed material | 3545150.50 MT (post-monsoon) | 3551380.03 MT (post-monsoon) |
| Percentage of variance | 5.99 % | 1.05% |

| For River Swan in Approved DSR | | Corrections in River Swan |
|--|------------------------------|------------------------------|
| Total number of sand block | 16 | 16 |
| Total quantity (weight) of riverbed material | 2830323.74 MT (pre-monsoon) | 2826952.38 MT (pre-monsoon) |
| Total quantity (weight) of riverbed material | 2880180.44 MT (post-monsoon) | 2883416.49 MT (post-monsoon) |
| Percentage of variance | 5.10 % | 1.95 % |

7. It has also been observed that there are certain clerical and calculation mistakes in Chapter No. 07 Table no. 22 on page no 80. Corrected table is as below: -

Table No. 22: Annual deposition

| River Name | Zone | Type of Material | Quantity (weight) in MT (as per 'YY') as per DSR | 60% of Quantity (weight) in MT as per DSR | Quantity (weight) in MT (as per 'YY') (Corrected) | 60% of Quantity (weight) in MT (Corrected) |
|---|----------------------------------|------------------|--|---|---|--|
| Sutlej | PB-RUP-SUT-01 to PB-RUP-SUT-35 | Sand & Gravel | 212450.70 | 127470.42 | 37319.08 | 22391.44 |
| Swan | PB-RUP-SWAN-01 to PB-RUP-SWAN-16 | Sand & Gravel | 146957.26 | 88174.36 | 56464.11 | 33878.46 |
| TOTAL | | | 359407.96 | 315644.78 | 93783.19 | 56269.91 |
| <i>Source: Field Survey and DGPS data</i> | | | | | | |

8. It has also been observed that there are certain clerical and calculation mistakes in Annexure 9 carried forward from Table No. 20. of approved DSR from page 388-422, 458-473. Corrected Cross section of final proposed zones with Thalweg Point and L section of river is attached.

Accordingly, it is requested to send the revised DSR to the competent authority for its approval so that mining operation can be carried out in accordance with the guidelines of SSMMG-2016 & EMSSG-2020.



Executive Engineer/Shri Anandpur Sahib,
Drainage-Cum-Mining & Geology Division,
W.R.D. Punjab.



Executive Engineer/Ropar,
Drainage-Cum-Mining & Geology Division,
W.R.D. Punjab.

Office of Deputy Commissioner, Rupnagar

D.R.A, Branch

To,

Director

Information and Public Relations Department,

Punjab, Chandigarh.

No:- 1288 A.D.R.A-3, Dated 27-3-25

Subject:- Publication of Advertisement.

In connection with the above subject, it is written to you that the DSR along with the changes made in the DSR is to be uploaded on the website of the district Rupnagar(<https://rupnagar.nic.in/>). In this regards, for taking suggestions/objections from the general public, after preparing the advertisement number 1, it is requested that the advertisement be published in the various newspapers such as Ajit, Jag Bani Punjab and The Tribune.,Hindustan Times in English newspaper and it should be posted in Punjab and Chandigarh editions.

This is for your information and further action.

(Attached :Press Note)

-Sd-

Deputy Commissioner,
Rupnagar

GOVERNMENT OF PUNJAB

DEPARTMENT OF MINES AND GEOLOGY

Taking objections/suggestions regarding changes made in the DSR of District Rupnagar

The DSR previously approved by SEIAA of District Rupnagar was approved by SEIAA Punjab during the year 2024 after making some changes. This was brought to the attention of the Executive Engineer/Ropad, Water Drainage-cum-Mining and Geology Division, Water Resources Department, Punjab. As per the instructions of MOEF & CC, after making changes in DSR, it was not kept in public domain. Therefore, taking remedial measures against the instructions of MOEF & CC, the approved DSR along with the details of the changes made in the DSR during the year 2024 has been uploaded on the website of District Rupnagar (<https://rupnagar.nic.in/pa/>). Suggestions/objections regarding changes made in DSR should be sent to Executive Engineer/Ropar, Water Drainage-cum-Mining and Geology Division, Water Resources Department, Panjar, Office Room No. 145 or email id of Executive Engineer/Ropar. xenminingropar@gmail.com can be given within 1 month.

-Sd-

Deputy Commissioner,
Rupnagar

Office of the Deputy Commissioner, Rupnagar

D.R.A Branch

To,

NIC, Rupnagar,

District Administrative Complex,

Rupnagar.

No:- 1287 A.D.R.A-3, Dated 27-3-25

Subject:- Taking objections/suggestions regarding changes made in the District Survey Report of District Rupnagar.

Ref:- Executive Engineer/Ropar, Drainage-cum-Mining and Geology Division, water resources department, Punjab letter no. 2923-29/DSR, dated 27/03/2025.

It is written under the above subject and reference that the approved DSR along with the changes made in the DSR of District Rupnagar during the year 2024, which is attached, is to be uploaded on the website of District Rupnagar along with the changes made in the DSR for receiving suggestions/objections from the general public.

Therefore, the documents attached to the letter should be immediately uploaded on the website of District Rupnagar be done.

This is for your information and further action.

Attached/as per above.

-Sd-

Deputy Commissioner,
Rupnagar

1999 ਦਫਤਰ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਰੂਪਨਗਰ ਡੀ.ਆਰ.ਏ. ਸ਼ਾਖਾ

ਵੱਲ

ਡਾਇਰੈਕਟਰ

ਸੂਚਨਾ ਅਤੇ ਲੋਕ ਸੰਪਰਕ ਵਿਭਾਗ,

ਪੰਜਾਬ, ਚੰਡੀਗੜ੍ਹ।

ਨੰਬਰ ..1288..... ਏ.ਡੀ.ਆਰ.ਏ-3, ਮਿਤੀ ..27-3-25

ਵਿਸ਼ਾ:- ਪਬਲੀਕੇਸ਼ਨ ਆਫ ਇਸ਼ਤਿਹਾਰ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਦੇ ਸਬੰਧ ਵਿਚ ਆਪ ਜੀ ਨੂੰ ਲਿਖਿਆ ਜਾਂਦਾ ਹੈ ਕਿ DSR ਵਿਚ ਕੀਤੀਆਂ ਗਈਆਂ ਤਬਦੀਲੀਆਂ ਸਮੇਤ DSR ਨੂੰ ਜਿਲ੍ਹਾ ਰੂਪਨਗਰ ਦੀ ਵੈਬਸਾਈਟ (<https://rupnagar.nic.in/>) ਤੇ ਅਪਲੋਡ ਕੀਤਾ ਜਾਣਾ ਹੈ, ਜਿਸ ਸਬੰਧੀ ਆਮ ਜਨਤਾ ਤੋਂ ਸੁਝਾਅ/ਇਤਰਾਜ਼ ਲੈਣ ਲਈ 01 ਨੰਬਰ ਇਸ਼ਤਿਹਾਰ ਤਿਆਰ ਕਰਨ ਉਪਰੰਤ ਭੇਜ ਕੇ ਬੇਨਤੀ ਕੀਤੀ ਜਾਂਦੀ ਹੈ ਕਿ ਇਸ਼ਤਿਹਾਰ ਨੂੰ ਵੱਖ-ਵੱਖ ਅਖਬਾਰ ਜਿਵੇਂ ਕਿ ਅਜੀਤ, ਜਗ ਬਾਣੀ ਪੰਜਾਬ ਵਿਚ ਅਤੇ The Tribune, Hindustan Times ਅਗਰੇਜੀ ਅਖਬਾਰ ਵਿਚ ਛਪਵਾਇਆ ਜਾਵੇ ਅਤੇ ਇਹ ਪੰਜਾਬ ਅਤੇ ਚੰਡੀਗੜ੍ਹ ਅਡੀਸ਼ਨ ਵਿਚ ਲਗਾਇਆ ਜਾਵੇ ਜੀ।

ਇਹ ਆਪ ਦੀ ਸੂਚਨਾ ਅਤੇ ਅਗਲੇਰੀਯੋਗ ਕਾਰਵਾਈ ਹਿੱਤ ਹੈ ਜੀ।

ਨੱਥੀ/ਪ੍ਰੈਸ ਨੋਟ


ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ,
ਰੂਪਨਗਰ।

GOVERNMENT OF PUNJAB

DEPARTMENT OF MINES AND GEOLOGY

ਜਿਲ੍ਹਾ ਰੂਪਨਗਰ ਦੀ DSR ਵਿਚ ਕੀਤੀਆਂ ਤਬਦੀਲੀਆਂ ਤੇ ਇਤਰਾਜ਼/ਸੁਝਾਅ ਲੈਣ ਸਬੰਧੀ

ਜਿਲ੍ਹਾ ਰੂਪਨਗਰ ਦੀ SEIAA ਵੱਲੋਂ ਪਹਿਲਾਂ ਮੰਨਜ਼ੂਰ ਕੀਤੀ DSR ਵਿਚ ਸਾਲ 2024 ਦੌਰਾਨ ਕੁੱਝ ਤਬਦੀਲੀਆਂ ਕਰਕੇ ਇਸ ਨੂੰ SEIAA Punjab ਤੋਂ ਮੰਨਜ਼ੂਰ ਕਰਵਾਇਆ ਗਿਆ ਸੀ। ਇਸ ਸਬੰਧੀ ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ/ਰੋਪੜੂ, ਜਲ ਨਿਕਾਸ-ਕਮ-ਮਾਈਨਿੰਗ ਅਤੇ ਜਿਓਲੋਜੀ ਮੰਡਲ, ਜਲ ਸਰੋਤ ਵਿਭਾਗ, ਪੰਜਾਬ ਵੱਲੋਂ ਧਿਆਨ ਵਿਚ ਲਿਆਂਦਾ ਗਿਆ ਹੈ ਕਿ MOEF & CC ਦੀਆਂ ਹਦਾਇਤਾਂ ਅਨੁਸਾਰ DSR ਵਿਚ ਤਬਦੀਲੀਆਂ ਕਰਨ ਉਪਰੰਤ ਇਸ ਨੂੰ ਪਬਲਿਕ ਡੋਮੇਨ ਵਿਚ ਨਹੀਂ ਰੱਖਿਆ ਗਿਆ। ਇਸ ਲਈ MOEF & CC ਦੀਆਂ ਹਦਾਇਤਾਂ ਦੇ ਸਨਮੁੱਖ remedial measures ਲੈਂਦੇ ਹੋਏ ਹੁਣ ਸਾਲ 2024 ਦੌਰਾਨ DSR ਵਿਚ ਕੀਤੀਆਂ ਗਈਆਂ ਤਬਦੀਲੀਆਂ ਦੇ ਵੇਰਵੇ ਸਮੇਤ approved DSR ਨੂੰ ਜਿਲ੍ਹਾ ਰੂਪਨਗਰ ਦੀ ਵੈਬਸਾਈਟ (<https://rupnagar.nic.in/pa/>) ਤੇ ਅਪਲੋਡ ਕੀਤਾ ਗਿਆ ਹੈ। DSR ਵਿਚ ਕੀਤੀਆਂ ਗਈਆਂ ਤਬਦੀਲੀਆਂ ਸਬੰਧੀ ਸੁਝਾਅ/ਇਤਰਾਜ਼ ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ/ਰੋਪੜੂ, ਜਲ ਨਿਕਾਸ-ਕਮ-ਮਾਈਨਿੰਗ ਅਤੇ ਜਿਓਲੋਜੀ ਮੰਡਲ, ਜਲ ਸਰੋਤ ਵਿਭਾਗ, ਪੰਜਾਬ ਦੇ ਦਫਤਰੀ ਕਮਰਾ ਨੰਬਰ 145 ਵਿਖੇ ਜਾ ਫਿਰ ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ/ਰੋਪੜੂ ਦੀ ਈਮੇਲ ਆਈ.ਡੀ. xenminingropar@gmail.com ਤੇ 1 ਮਹੀਨੇ ਦੇ ਅੰਦਰ ਅੰਦਰ ਦਿੱਤੇ ਜਾ ਸਕਦੇ ਹਨ।



ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ,
ਰੂਪਨਗਰ।

ਦਫਤਰ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਰੂਪਨਗਰ ਡੀ.ਆਰ.ਏ. ਸ਼ਾਖਾ

ਵੱਲ

NIC, Rupnagar,

District Administrative Complex,

Rupnagar.

ਨੰਬਰ ...1387..... ਏ.ਡੀ.ਆਰ.ਏ-3, ਮਿਤੀ ...27-3-25

ਵਿਸ਼ਾ:- ਜਿਲ੍ਹਾ ਰੂਪਨਗਰ ਦੀ **District Survey Report** ਵਿਚ ਕੀਤੀਆਂ ਗਈਆਂ ਤਬਦੀਲੀਆਂ ਲਈ ਇਤਰਾਜ਼/ਸੁਝਾਅ ਲੈਣ ਸਬੰਧੀ।

ਹਵਾਲਾ:- ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ/ਰੋਪੜੂ, ਜਲ ਨਿਕਾਸ-ਕਮ-ਮਾਈਨਿੰਗ ਅਤੇ ਜਿਓਲੋਜੀ ਮੰਡਲ, ਜਲ ਸਰੋਤ ਵਿਭਾਗ, ਪੰਜਾਬ ਦਾ ਪੱਤਰ ਨੰਬਰ 2923-29/DSR, ਮਿਤੀ 27/03/2025

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਅਤੇ ਹਵਾਲੇ ਅਧੀਨ ਲਿਖਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਜਿਲ੍ਹਾ ਰੂਪਨਗਰ ਦੀ DSR ਵਿਚ ਸਾਲ 2024 ਦੌਰਾਨ ਕੀਤੀਆਂ ਗਈਆਂ ਤਬਦੀਲੀਆਂ ਸਮੇਤ ਅਪਰੂਵਡ DSR, ਜੋ ਕਿ ਨਾਲ ਨੱਥੀ ਹੈ, ਸਬੰਧੀ ਆਮ ਪਬਲਿਕ ਤੋਂ ਸੁਝਾਅ/ਇਤਰਾਜ਼ ਪ੍ਰਾਪਤ ਕਰਨ ਲਈ DSR ਵਿਚ ਕੀਤੀਆਂ ਗਈਆਂ ਤਬਦੀਲੀਆਂ ਸਮੇਤ ਅਪਰੂਵਡ DSR ਨੂੰ ਜਿਲ੍ਹਾ ਰੂਪਨਗਰ ਦੀ ਵੈਬਸਾਈਟ ਤੇ ਅਪਲੋਡ ਕੀਤਾ ਜਾਣਾ ਹੈ।

ਇਸ ਲਈ ਪੱਤਰ ਨਾਲ ਨੱਥੀ ਦਸਤਾਵੇਜ਼ਾਂ ਨੂੰ ਜਿਲ੍ਹਾ ਰੂਪਨਗਰ ਦੀ ਵੈਬਸਾਈਟ ਤੇ ਤੁਰੰਤ ਅਪਲੋਡ ਕੀਤਾ ਜਾਵੇ।

ਇਹ ਆਪ ਦੀ ਸੂਚਨਾ ਅਤੇ ਅਗਲੇਰੀਯੋਗ ਕਾਰਵਾਈ ਹਿੱਤ ਹੈ।

ਨੱਥੀ/ਉਪਰੋਕਤ ਅਨੁਸਾਰ।

ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ,
ਰੂਪਨਗਰ।

GOVERNMENT OF PUNJAB

Annexure R-7

DEPARTMENT OF MINES AND GEOLOGY**Suggestions/objections regarding amendments made in DSR of
District Rupnagar**

The District Survey Report (DSR) of District Rupnagar, which was previously approved by SEIAA Punjab, underwent certain revisions in 2024. In this context, the Executive Engineer, Ropar, Drainage-Cum-Mining & Geology Division, Water Resources Department, Punjab, has informed that, as per the guidelines of MoEF&CC, the revised DSR was not placed in the public domain after incorporating the changes. Therefore, while taking remedial measures, the details of the changes made along with approved DSR, have now been uploaded on the official website of District Rupnagar (<https://rupnagar.nic.in/pa/>). Suggestions/objections regarding these changes can be submitted within 30 days at the Office of the Executive Engineer/Ropar, Drainage-cum-Mining and Geology Division, Water Resources Department, Punjab, Room No. 145, Rupnagar, or via email at xenminingropar@gmail.com.

Sd/-
Deputy Commissioner
Rupnagar

2003

GOVERNMENT OF PUNJAB

DEPARTMENT OF MINES AND GEOLOGY

**Suggestions/objections regarding amendments
made in DSR of District Rupnagar**

The District Survey Report (DSR) of District Rupnagar, which was previously approved by SEIAA Punjab, underwent certain revisions in 2024. In this context, the Executive Engineer, Ropar, Drainage-cum-Mining & Geology Division, Water Resources Department, Punjab, has informed that, as per the guidelines of MoEF&CC, the revised DSR was not placed in the public domain after incorporating the changes. Therefore, while taking remedial measures, the details of the changes made along with approved DSR, have now been uploaded on the official website of District Rupnagar (<https://rupnagar.nic.in/pa/>). Suggestions/objections regarding these changes can be submitted within 30 days at the Office of the Executive Engineer/Ropar, Drainage-cum-Mining and Geology Division, Water Resources Department, Punjab, Room No. 145, Rupnagar, or via email at xenminingropar@gmail.com.

**Sd/- Deputy Commissioner,
Rupnagar.**

2004

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GOVERNMENT OF PUNJAB DEPARTMENT OF MINES AND GEOLOGY

ਜ਼ਿਲ੍ਹਾ ਰੂਪਨਗਰ ਦੀ DSR ਵਿਚ ਕੀਤੀਆਂ ਤਬਦੀਲੀਆਂ 'ਤੇ ਇਤਰਾਜ਼/ਸੁਝਾਅ ਲੈਣ ਸੰਬੰਧੀ

ਜ਼ਿਲ੍ਹਾ ਰੂਪਨਗਰ ਦੀ SEIAA ਵਲੋਂ ਪਹਿਲਾਂ ਮਨਜ਼ੂਰ ਕੀਤੀ DSR ਵਿਚ ਸਾਲ 2004 ਦੌਰਾਨ ਕੁਝ ਤਬਦੀਲੀਆਂ ਕਰਕੇ ਇਸ ਨੂੰ SEIAA Punjab ਤੋਂ ਮਨਜ਼ੂਰ ਕਰਵਾਇਆ ਗਿਆ ਸੀ। ਇਸ ਸੰਬੰਧੀ ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ/ਰੋਪੜ ਜਲ ਨਿਕਾਸ-ਕਮ-ਮਾਈਨਿੰਗ ਅਤੇ ਜਿਓਲੋਜੀ ਮੰਡਲ, ਜਲ ਸਰੋਤ ਵਿਭਾਗ, ਪੰਜਾਬ ਵਲੋਂ ਧਿਆਨ ਵਿਚ ਲਿਆਂਦਾ ਗਿਆ ਹੈ ਕਿ MOEF & CC ਦੀਆਂ ਹਦਾਇਤਾਂ ਅਨੁਸਾਰ DSR ਵਿਚ ਤਬਦੀਲੀਆਂ ਕਰਨ ਉਪਰੰਤ ਇਸ ਨੂੰ ਪਬਲਿਕ ਡੋਮੇਨ ਵਿਚ ਨਹੀਂ ਰੱਖਿਆ ਗਿਆ। ਇਸ ਲਈ MOEF & CC ਦੀਆਂ ਹਦਾਇਤਾਂ ਦੇ ਸਨਮੁੱਖ Remedial Measures ਲੈਂਦੇ ਹੋਏ ਹੁਣ ਸਾਲ 2024 ਦੌਰਾਨ DSR ਵਿਚ ਕੀਤੀਆਂ ਗਈਆਂ ਤਬਦੀਲੀਆਂ ਦੇ ਵੇਰਵੇ ਸਮੇਤ approved DSR ਨੂੰ ਜ਼ਿਲ੍ਹਾ ਰੂਪਨਗਰ ਦੀ ਵੈੱਬਸਾਈਟ (<https://rupnagar.nic.in/pa/>) 'ਤੇ ਅਪਲੋਡ ਕੀਤਾ ਗਿਆ ਹੈ। DSR ਵਿਚ ਕੀਤੀਆਂ ਗਈਆਂ ਤਬਦੀਲੀਆਂ ਸੰਬੰਧੀ ਸੁਝਾਅ/ਇਤਰਾਜ਼ ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ/ਰੋਪੜ, ਜਲ ਨਿਕਾਸ-ਕਮ-ਮਾਈਨਿੰਗ ਅਤੇ ਜਿਓਲੋਜੀ ਮੰਡਲ, ਜਲ ਸਰੋਤ ਵਿਭਾਗ, ਪੰਜਾਬ ਦੇ ਦਫ਼ਤਰੀ ਕਮਰਾ ਨੰਬਰ 145 ਵਿਖੇ ਜਾਂ ਫਿਰ ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ/ਰੋਪੜ ਦੀ ਈਮੇਲ ਆਈ. ਡੀ. : xenminingropar@gmail.com 'ਤੇ 1 ਮਹੀਨੇ ਦੇ ਅੰਦਰ-ਅੰਦਰ ਦਿੱਤੇ ਜਾ ਸਕਦੇ ਹਨ।

**ਸਹੀ/-ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ,
ਰੂਪਨਗਰ।**

PR-Advt. No. : OO/12/404/2023/43041

Department of Mines and Geology

ਜ਼ਿਲਾ ਰੂਪਨਗਰ ਦੀ DSR ਵਿਚ ਕੀਤੀਆਂ ਤਬਦੀਲੀਆਂ 'ਤੇ ਇਤਰਾਜ਼/ਸੁਝਾਅ ਲੈਣ ਸਬੰਧੀ
ਜ਼ਿਲਾ ਰੂਪਨਗਰ ਦੀ SEIAA ਵੱਲੋਂ ਪਹਿਲਾਂ ਮਨਜ਼ੂਰ ਕੀਤੀ DSR ਵਿਚ ਸਾਲ 2024
ਦੌਰਾਨ ਕੁਝ ਤਬਦੀਲੀਆਂ ਕਰ ਕੇ ਇਸ ਨੂੰ SEIAA Punjab ਤੋਂ ਮਨਜ਼ੂਰ ਕਰਵਾਇਆ ਗਿਆ
ਸੀ। ਇਸ ਸਬੰਧੀ ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ/ਰੋਪੜ, ਜਲ ਨਿਕਾਸ-ਕਮ-ਮਾਈਨਿੰਗ ਅਤੇ ਜਿਓਲਾਜੀ,
ਮੰਡਲ ਜਲ ਸਰੋਤ ਵਿਭਾਗ, ਪੰਜਾਬ ਵੱਲੋਂ ਧਿਆਨ ਵਿਚ ਲਿਆਂਦਾ ਗਿਆ ਹੈ ਕਿ MOEF &
CC ਦੀਆਂ ਹਦਾਇਤਾਂ ਅਨੁਸਾਰ DSR ਵਿਚ ਤਬਦੀਲੀਆਂ ਕਰਨ ਉਪਰੰਤ ਇਸ ਨੂੰ ਪਬਲਿਕ
ਡੋਮੇਨ ਵਿਚ ਨਹੀਂ ਰੱਖਿਆ ਗਿਆ। ਇਸ ਲਈ MOEF & CC ਦੀਆਂ ਹਦਾਇਤਾਂ ਦੇ ਸਨਮੁੱਖ
remedial measures ਲੈਂਦੇ ਹੋਏ ਹੁਣ ਸਾਲ 2024 ਦੌਰਾਨ DSR ਵਿਚ ਕੀਤੀਆਂ ਗਈਆਂ
ਤਬਦੀਲੀਆਂ ਦੇ ਵੇਰਵੇ ਸਮੇਤ approved DSR ਨੂੰ ਜ਼ਿਲਾ ਰੂਪਨਗਰ ਦੀ ਵੈੱਬਸਾਈਟ
(<https://rupnagar.nic.in/pa/>) 'ਤੇ ਅਪਲੋਡ ਕੀਤਾ ਗਿਆ ਹੈ। DSR ਵਿਚ ਕੀਤੀਆਂ
ਗਈਆਂ ਤਬਦੀਲੀਆਂ ਸਬੰਧੀ ਸੁਝਾਅ/ਇਤਰਾਜ਼ ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ/ ਰੋਪੜ, ਜਲ
ਨਿਕਾਸ-ਕਮ-ਮਾਈਨਿੰਗ ਅਤੇ ਜਿਓਲਾਜੀ ਮੰਡਲ, ਜਲ ਸਰੋਤ ਵਿਭਾਗ, ਪੰਜਾਬ ਦੇ ਦਫਤਰੀ
ਕਮਰਾ ਨੰ. 145 ਵਿਖੇ ਜਾਂ ਫਿਰ ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ/ ਰੋਪੜ ਦੀ ਈਮੇਲ ਆਈ. ਡੀ.
xenminingropar@gmail.com 'ਤੇ 1 ਮਹੀਨੇ ਦੇ ਅੰਦਰ-ਅੰਦਰ ਦਿੱਤੇ ਜਾ ਸਕਦੇ ਹਨ।
DPR/00/12/404/2023/43041

ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਰੂਪਨਗਰ

2006

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Divyam Nandrajog <divyamnandrajogadv@gmail.com>

Navjot Singh Sidhu v. State of Punjab OA 52/2024 - Service of R-2 and R-5 affidavit

Divyam Nandrajog <divyamnandrajogadv@gmail.com>

Mon, Mar 31, 2025 at 8:50 PM

To: Abhimanyu Walia <abhimanyuwalia@gmail.com>, aor.jasmeetsingh@gmail.com

Dear Sir/Madam,

Please find attached the affidavit being filed by respondents no. 2 and 5 in Navjot Singh Sidhu v. State of Punjab OA 52/2024 pending before the Hon'ble National Green Tribunal.

You are requested to consider this email as service of the same.

Thanking you.

Yours sincerely,

Divyam Nandrajog

Asst. Advocate General, Punjab

Email: divyamnandrajogadv@gmail.com

Mobile: +91 9711350679

Office: 103/1, Hans Bhawan, 1 Bahadur Shah Zafar Marg, New Delhi – 110002

Chamber: 224, Lawyer's Block – 1, Delhi High Court, New Delhi – 110003

**R-2 and R-5 Mining Officer reply - March 2025.pdf**

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